

ORISSA HIGH COURT

FILING REPORT AS ON :13/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0002316/2020	BUDHAN @ BUDUN HEMBRAM VS STATE OF ODISHA	NILA MADHAB PRAHARAJ VS	JASHIPUR /40 /2019 () //
2	BLAPL/0002317/2020	BADRINATH PARIDA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BARIA /13 /2020 () //
3	BLAPL/0002318/2020	BABLU @ ABHIJEET JENA VS STATE OF ODISHA	B.S.DASPANDA VS	SAHID NAGAR P.S. /87 /2020 () //
4	BLAPL/0002319/2020	PRAMOD KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
5	BLAPL/0002320/2020	KARUNA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /35 /2018 () //
6	BLAPL/0002321/2020	BISWAVIJAY DAS @ BISWA BIJAY DAS @ SILS VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BINJHARPUR /50 /2020 () //
7	BLAPL/0002322/2020	BINOD KUMAR PADHY VS STATE OF ODISHA	DAYANANDA MAHAPATRA VS	VIGILANCE PS (BERHAMPUR) /05 /2020 () //
8	BLAPL/0002323/2020	MD.ZAHID QURESHI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /295 /2019 () //
9	BLAPL/0002324/2020	LOKNATH BEHERA VS STATE OF ODISHA	B.B.ROUTRAY VS	BRAHMANITARANG /34 /2020 () //
10	BLAPL/0002325/2020	AJAY PATRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /44 /2020 () //
11	BLAPL/0002326/2020	SURAJ SHARMA VS STATE OF ODISHA	ASIT KUMAR JENA VS	PODIA PS /55 /2019 () //

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12	BLAPL/0002327/2020	KHAGESWAR MAHAR @ KALIA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BHEDEN /138 /2019 () //
13	BLAPL/0002328/2020	KRUSHNA TANDI @ KUSTA TANDI VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /238 /2019 () //
14	BLAPL/0002329/2020	PURNA CHANDRA BIRUA VS STATE OF ODISHA	NILA MADHAB PRAHARAJ VS	JASHIPUR /40 /2019 () //
15	BLAPL/0002330/2020	NIRA @ NIRANJAN GOUDA VS STATE OF ODISHA	S.S.RAY-2 VS	DHARAKOT PS /13 /2020 () //
16	BLAPL/0002331/2020	DHURBA CHARAN NAHAK VS STATE OF ODISHA	S.K.BHANJADEO VS	KHALLIKOTE /171 /2011 () //
17	BLAPL/0002332/2020	MANAS RANJAN TRIPATHY VS STATE OF ODISHA	UMAKANTA BARIK VS	RAGHUNATHPALI /289 /2019 () //
18	BLAPL/0002333/2020	AJU @ AYUB SAHU VS STATE OF ODISHA	UMAKANTA BARIK VS	RAGHUNATHPALI /289 /2019 () //
19	BLAPL/0002334/2020	BIJAY MOHARANA VS STATE OF ODISHA	UMAKANTA BARIK VS	KESINGA /149 /2019 () //
20	BLAPL/0002335/2020	PURNA CHANDRA CHHATRIA @ PRAVAT VS STATE OF ODISHA	UMAKANTA BARIK VS	BHAWANIPATNA TOWN /244 /2019 () //
21	BLAPL/0002336/2020	GULESWAR KATA VS STATE OF ODISHA	UMAKANTA BARIK VS	CHANDAHANDI /155 /2019 () //
22	BLAPL/0002337/2020	AJAYA @ DEEPAK @ DIPU NAYAK VS STATE OF ODISHA	R.N.MOHANTY VS	SPL.TASK FORCE /01 /2020 () //
23	BLAPL/0002338/2020	SAMBARU SAHU @ SAMARU SAHU	SATYA NARAYAN MISHRA-4	JUNAGARH /15 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002339/2020	GOURAB CHANDRA PRADHAN	AMULYA RATNA PANDA	RAYAGADA TOWN /41 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002340/2020	GOPAL CHANDRA CHINARA	AMULYA RATNA PANDA	BOUDH /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002341/2020	PRAKASH CHANDRA NAIK	PRAMOD KUMAR JENA	KEONJHAR SADAR /24 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002342/2020	SUSANTA @ SUSHANTA KUMAR PANGI	PRASANTA KUMAR SAHOO	BOIPARIGUDA /89 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002343/2020	HADAPA @ EDGALA SHIVA @ H.SIVA	BIRAJA PRASANNA DAS	RAYAGADA TOWN /425 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002344/2020	JITENDRA KUMAR SETHI	KAUSTUVA MOHANTY	KHALLIKOTE /320 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002345/2020	SUKANTA BARIK	DEEPAK KUMAR SAHOO	AUL /104 /2014
		VS	VS	DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara *)
		STATE OF ODISHA		ST/0000217/2015
31	BLAPL/0002346/2020	NIRMALA DAS	SATYA RANJAN MULIA	CHOUDWAR /12 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002347/2020	KANHU CHARAN MALIK	UNMESH CHANDRA JENA	BHADRAK RURAL /99 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002348/2020	SUKESH DHALI	SANDEEP SAI PANIGRAHI	JEYPURE SADAR /99 /2011
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002349/2020	RAJESH BAG	JAGABANDHU SAHU	SAINTALA /07 /2019
		VS	VS	()

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35	BLAPL/0002350/2020	STATE OF ODISHA SANJIB KUMAR JATI @ SANJEEB VS	JYOTIRMAYA SAHOO VS	// ATTABIRA /14 /2020 ()
36	BLAPL/0002351/2020	STATE OF ODISHA CHHOTU @ BICHEN NAIK VS	SUJIT KUMAR GUPTA VS	// MALGODOWN /39 /2020 ()
37	BLAPL/0002352/2020	STATE OF ODISHA ASWINI HARPAL @ ASWANI HARPAL VS	SUSANTA KUMAR TRIPATHY VS	// SAINTALA /07 /2019 ()
38	BLAPL/0002353/2020	STATE OF ODISHA CHANDU MURMU VS	SURYAKANTA DWIBEDI VS	// BAHALDA /34 /2019 ()
39	BLAPL/0002354/2020	STATE OF ODISHA JAYAKRUSHNA BEHERA VS	AKSHAYA KUMAR SAHOO VS	// KANTABANJI /125 /2019 ()
40	BLAPL/0002355/2020	STATE OF ODISHA HEMANTA SETHI VS	DEEPANJALI SAHU VS	// / /0 ()
41	BLAPL/0002356/2020	STATE OF ODISHA JATINDRA MEHER VS	ANIRUDHA DAS VS	// BUDEN /93 /2017 ()
42	BLAPL/0002357/2020	STATE OF ODISHA KAMULU SAHU VS	SANGRAM KESHARI ROUT VS	// HARABHANGA /11 /2020 ()
43	BLAPL/0002358/2020	STATE OF ODISHA TANMAYA SAHU VS	SANGRAM MISHRA VS	// SPL.TASK FORCE /06 /2020 ()
44	BLAPL/0002359/2020	STATE OF ODISHA BANU @ BASANTA KUMAR JENA VS	AMIT PRASAD BOSE VS	// KUMBHARAPARA /327 /2019 ()
45	BLAPL/0002360/2020	STATE OF ODISHA PASA @ PRASANTA KUMAR JENA @ PRASANTA KUMAR JENA VS	SURAJ KUMAR DWIBEDI VS	// BARAMBA /148 /2018 ()
		STATE OF ODISHA		//

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46	BLAPL/0002361/2020	PRADIP KUMAR DAS VS STATE OF ODISHA	ARUN KUMAR ACHARY VS	SEA BEACH /76 /2019 () //
47	BLAPL/0002362/2020	NABA KISHORE SAHOO VS STATE OF ODISHA	NIRANJAN PANDA VS	BEGUNIA P.S. /52 /2020 () //
48	BLAPL/0002363/2020	BISWAKARMA YADAV VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	PLANTSITE /60 /2020 () //
49	BLAPL/0002364/2020	RAJIB BADI VS STATE OF ODISHA	DEEPANJALI SAHU VS	DHANUPALI /48 /2020 () //
50	BLAPL/0002365/2020	DIBAKAR TANDI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	PATNAGARH /47 /2016 () //
51	BLAPL/0002366/2020	MITHUN MALAKAR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	MALKANGIRI /26 /2020 () //
52	BLAPL/0002367/2020	HIRTIK @ RITIK TANTY @ CHAUHAN VS STATE OF ODISHA	B.B.ROUTRAY VS	JHARSUGUDA /745 /2018 () //
53	BLAPL/0002368/2020	ASHOK HANSA VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	SONEPUR /225 /2019 () //
54	BLAPL/0002369/2020	LITU @ PRATAP @ PRAMOD BEHERA VS STATE OF ODISHA	R.N.MISHRA VS	RAGHUNATHPUR /121 /2017 () //
55	BLAPL/0002370/2020	SANKARSAN JENA @ SANKAR JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	PURI SADAR /14 /2020 () //
56	BLAPL/0002371/2020	UDAYA NAIK @ UDAYANATH NAIK @ BISHA VS STATE OF ODISHA	SURESH KUMAR JENA VS	ANGUL TOWN /387 /2019 () //
57	BLAPL/0002372/2020	RAKESH KHUNTIA @ RAJA	ARIJEET MISHRA	PIPLI /13 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0002373/2020	REBA DAS	BISIKESAN PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0002374/2020	DEEPAK KUMAR	J.K.KHUNTIA	KUNDRA /114 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0002375/2020	FAKIR PRADHAN	B.K.SAHOO	CHANDAPUR /91 /2018
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0002376/2020	RAKESH BEHERA @ SIBU	ARUN KUMAR DAS-1	DHENKANAL TOWN /333 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0002377/2020	PRAHALLAD BIBHAR	DEBARAJ MOHANTY	BINIKA /127 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0002378/2020	MUNA @ RAKESH KUMAR PANDA	MD.ZAULHAQUE	KHANDAGIRI P.S. /465 /2017
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0002379/2020	GANESWAR KONHAR	DIPTI RANJAN BHOKTA	JEYPORE VIGILANCE /07 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
65	BLAPL/0002380/2020	SUDHIR RANJAN MOHANTY	ALOK KUMAR DAS	BANKI /122 /2019
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0002381/2020	PUDA BAGHSINGH	BISWARANJAN MAHARATHA	CHANDRAPUR /30 /2019
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0002382/2020	PRATAP KUMAR MOHANTY	BISWARANJAN MAHARATHA	KUMBHARAPARA /314 /2019
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0002383/2020	JHUMA GARAI	BISIKESAN PRADHAN	/ /0
		VS	VS	()

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69	BLAPL/0002384/2020	STATE OF ODISHA GOPA @ GOPABANDHU BEHERA VS	BIBHUTI BHUSAN MISHRA VS	// BOUDH /277 /2016 ()
70	BLAPL/0002385/2020	STATE OF ODISHA BIVEKANANDA NAYAK VS	PRADEEP KUMAR PARIDA VS	// KHANDAGIRI P.S. /272 /2019 ()
71	BLAPL/0002386/2020	STATE OF ODISHA SUKUTA @ SUKANTA PARIDA VS	KASINATH PATNAIK VS	// BALIANTA P.S. /264 /2019 ()
72	BLAPL/0002387/2020	STATE OF ODISHA SATYANARAYAN SWAIN @ TUNA VS	AMULYA RATNA PANDA VS	// / /0 ()
73	BLAPL/0002388/2020	STATE OF ODISHA RAJESH NAYAK @ RAJESH KUMAR NAYAK VS	B.B.ROUTRAY VS	// BHEDEN /83 /2018 ()
74	BLAPL/0002389/2020	STATE OF ODISHA D.NARA @ D.NARAHARI REDDY VS	TAPAS KUMAR ACHARYA VS	// RAMBHA (KHALLIKOTE) /27 /2020 ()
75	BLAPL/0002390/2020	STATE OF ODISHA UMAKANTA BARIK VS	DIBYAJYOTI SAHOO VS	// BHADRAK TOWN /56 /2020 ()
76	BLAPL/0002391/2020	STATE OF ODISHA MD.WASIM VS	ARJUN CHARAN BEHERA VS	// BAHALDA /72 /2019 ()
77	BLAPL/0002392/2020	STATE OF ODISHA PAKANJANI DEVI NAYAK @ PANKAJ DEVI NAYAK VS	BYSWAKAJIT MOHARANA VS	// TARASINGI /29 /2020 ()
78	BLAPL/0002393/2020	STATE OF ODISHA DURYODHAN BARIK VS	B.K.SAHOO VS	// ODAGAON /28 /2020 ()
79	BLAPL/0002394/2020	STATE OF ODISHA SUDAM SAHU VS	PRASANTA KUMAR ROUTRAY VS	// BHATILI /206 /2019 ()
		STATE OF ODISHA		//

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80	BLAPL/0002395/2020	JOGENDRA @ JOGEN BANDRA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	NAYAPALLI P.S. /62 /2015 0 //
81	CMAPL/0000181/2020	MATHURI SAHOO VS BHIMSEN SAHOO	H.S.SATAPATHY VS	// 0 //
82	CMAPL/0000182/2020	SAROJ KU.PANDA VS STATE OF ODISHA	ADV. VS	// 0 //
83	CMAPL/0000183/2020	SRIKANTA KU.MOHANTY VS STATE OF ORISSA	ADV. VS	// 0 //
84	CMAPL/0000184/2020	NATIONAL HYDROELECTRIC POWER CO LTD VS M/S.GOWTHAMI INFRATECH PVT LTD.	ADV. VS	// 0 //
85	CMAPL/0000185/2020	HARIHAR PRADHAN VS UNION OF INDIA	ADV. VS	// 0 //
86	CMP/0000286/2020	BHAGYARATHI @ BHAGIRATHI MAHAKUD @ MANJUKUMAR MISHRA VS NABA KUMAR SAHU	MANJUKUMAR MISHRA VS	// 0 //
87	CMP/0000287/2020	LAXMI PRIYA MISHRA VS KRUPASINDHU BARIK	AMIT PRASAD BOSE VS	// 0 //
88	CMP/0000288/2020	MANAMOHAN PRADHAN VS PRATAP PRADHAN	S.D.DAS VS	// 0 //
89	CMP/0000289/2020	NARAYAN PRATIHARI VS JANAKI SAHOO	BAMADEV BARAL VS	// 0 //
90	CMP/0000290/2020	PADMABATI NAYAK VS MANJULATA DALEI	BIDESH RANJAN BEHERA VS	// 0 //
91	CMP/0000291/2020	KHIROD KUMAR OTA	PRAVAS CHANDRA PANDA	//

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		VS	VS	0
92	CMP/0000292/2020	ASISH KUMAR DIBEDI PUSPATLATA SAHU	MAHESWAR MOHANTY	//
		VS	VS	0
93	CMP/0000293/2020	ABHAY KUMAR SAHU DINABANDHU BEHERA	PADMA CHARAN KAR	//
		VS	VS	0
94	CMP/0000294/2020	PUSPALATA BEHERA SK.NASIR UDDIN	J.K.MISHRA 2	//
		VS	VS	0
95	CMP/0000295/2020	MODISHARI KHANAS NARAYAN ROUT	BIBEKANANDA BHUYAN	//
		VS	VS	0
96	CMP/0000296/2020	JEMAMANI PADHIARI SATYANARAYAN HOTA	ALOK KU MOHANTY	//
		VS	VS	0
97	CONTC/0001067/2020	KALPANA HOTA M/S. GREEN SQUARE INFRATECH PRIVATE LTD	S.UMESH CHANDRA PATNAIK	//
		VS	VS	0
98	CONTC/0001068/2020	DEBABRATA SAHOO K.RADHAKRUSHNA ACHARY	LAXMIDHAR DASH	//
		VS	VS	0
99	CONTC/0001069/2020	V.V.YADAV SRIKANTA KU.SWAIN	KISHORE KUMAR MOHANTA	//
		VS	VS	0
100	CONTC/0001070/2020	SANGRAMJIT NAYAK MANORAMA DASH	ADV	//
		VS	VS	0
101	CONTC/0001071/2020	PRADIP KUMAR DASH RAJENDRA NATH OJHA	ADV	//
		VS	VS	0
102	CONTC/0001072/2020	PRATAP CHANDRA DASH SMRUTI RANJAN NAYAK	ADV	//
		VS	VS	0

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103	CONTC/0001073/2020	SAMARTH VERMA SUDARSAN SAHOO VS	BIBHUTI RANJAN MOHANTY VS	// // 0
104	CONTC/0001074/2020	RATNAKAR NAYAK PRANA KRUSHNA BAHALIA VS	RAMAKANTA PRADHAN VS	// // 0
105	CONTC/0001075/2020	SAPAN NANDA TRINATH PRASAD MOHANTY VS	SRIKANTA MAHUNTA VS	// // 0
106	CONTC/0001076/2020	PAWAN KUMAR CHANDRA PRABHA BAISHNAB VS	ADV VS	// // 0
107	CONTC/0001077/2020	MADHUSMITA SAHOO M/S. UNITED FRIENDS BUILDERS PVT.LTD VS	ADV VS	// // 0
108	CONTC/0001078/2020	SANKAR CHAINI M/S.DASABHUJA RESIDENCY PVT.LTD. VS	ADV VS	// // 0
109	CONTC/0001079/2020	SANKAR CHAINI PABITRA NAYAK VS	ADV VS	// // 0
110	CONTC/0001080/2020	PRASANTA KUMAR SWAIN KAILASH MAGOO VS	ASWINI PATNAIK VS	// // 0
111	CONTC/0001081/2020	MONOSWINI DAS ASIM KUMAR MOHANTY VS	ADV VS	// // 0
112	CONTC/0001082/2020	NIKUNJA BIHARI DHAL SRIDHAR SAGARIA VS	ADV VS	// // 0
113	CONTC/0001083/2020	SURENDRA KUMAR SHASHI BHUSAN NAYAK VS	ADV VS	// // 0
		BHABANI SANKAR CHAINI		//

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114	CONTC/0001084/2020	CHITTARANJAN DASH VS G.MATHI VATHANAN	RAMDAS ACHARY VS	// ()
115	CRLA/0000218/2020	JOGENDRA PUNJI VS STATE OF ODISHA	A.K.SAHOO VS	KOMNA PS /226 /2017 () //
116	CRLA/0000219/2020	RANJIT SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	BALLIGUDA /187 /2016 () //
117	CRLA/0000220/2020	GANAPATI PAYASINGHA VS STATE OF ODISHA	UMAKANTA BARIK VS	KOKSARA /24 /2020 () //
118	CRLA/0000221/2020	ASHOK KUMAR BAG VS STATE OF ODISHA(VIG.)	SMRUTI RANJAN MOHAPATRA VS	/ /0 () //
119	CRLA/0000222/2020	SIPUN BHUTIA VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	TALCHER TOWN /346 /2019 () //
120	CRLA/0000223/2020	KRUSHNA CHANDRA SAMAL VS STATE OF ODISHA	DILLIP MOHANTY VS	BANKI /233 /2016 () //
121	CRLA/0000224/2020	SIBA SANKAR MAHANKUDA VS STATE OF ODISHA	RAMESH AGARWAL VS	R.UDAYAGIRI /53 /2017 () //
122	CRLMA/0000078/2020	NARENDRA KU. DALEI VS STATE OF ODISHA	ADV. VS	/ /0 () //
123	CRLMA/0000079/2020	DHIRA@BASANTA MAJHI VS STATE OF ODISHA	UDIT RANJAN JENA VS	/ /0 () //
124	CRLMC/0000852/2020	SANJAYA@SANJAYA KUMAR SWAIN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /99 /2013 () //
125	CRLMC/0000853/2020	BHAGABAN BEHERA	SARBESWAR BEHERA	UDALA /85 /2010

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		STATE OF ODISHA		//
126	CRLMC/0000854/2020	HEMANTA KUMAR KAR	JITENDRA SAMANTARAY	BAIDYANATHPUR /174 /2016
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0000855/2020	INDULATA NAYAK	N.R.ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0000856/2020	SANTOSH RAY	RAJIB LOCHAN PATNAIK	MUDULIPODA /23 /2018
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0000857/2020	KUMBHUNI PRADHAN	PRADIPTA KUMAR PATTANAİK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0000858/2020	BUDHADEV NAYAK	SANGRAM KESHARI ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0000859/2020	MINAKETAN MISHRA	B.S.DASPARIDA	BOLANGIR TOWN /458 /2018
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0000860/2020	JYOTIRMA YEE SINGH	SOUBHAGYA KUMAR DASH	GUDARI /83 /2019
		VS	VS	S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(Rayagada *)
		STATE OF ODISHA		CT/0000007/2020
133	CRLMC/0000861/2020	MAHESH PRASAD NAYAK	RAMESH AGARWAL	MAHILA P.S. BUXIBAZAR /53 /2016
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0000862/2020	SARA BADI	AKSHAYA KU.SAHOO	GOCHHAPADA /33 /2000
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0000863/2020	BAL KISHORE@KISHORE	A.K.SAHOO	KOMNA PS /200 /2013
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0000864/2020	DHANAPATI@BUDU KHEMUNDU	D.R.BHOKTA	NANDAPUR /9 /2006
		VS	VS	()

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137	CRLMC/0000865/2020	STATE OF ORISSA ROHIT GOCHHI@KALIA VS	RABINDRA NATH PRUSTY VS	// TIGIRIA /113 /2014 ()
138	CRLMC/0000866/2020	STATE OF ODISHA NARENDRA DAS VS	SURESH KUMAR JENA VS	// BINJHARPUR /846 /1992 ()
139	CRLMC/0000867/2020	STATE OF ODISHA BIJAY KUMAR MUKHI VS	B.PASAYAT VS	// RAMACHANDAPUR /122 /2016 ()
140	CRLMC/0000868/2020	STATE OF ODISHA RAKESH PANDA@RAKESH KUMAR PADNA VS	DILLIP KUMAR SAHOO VS	// BHUBAN /194 /2017 ()
141	CRLMC/0000869/2020	STATE OF ODISHA PURNA CHANDRA BARIK VS	H.N.MOHAPATRA VS	// / /0 ()
142	CRLMC/0000870/2020	STATE OF ODISHA DUKHISHYAM MAHAPATRA@MANTU MAHAPATRA VS	PURNA NARAYAN MISHRA VS	// AINTHAPALI /99 /2018 ()
143	CRLMC/0000871/2020	STATE OF ODISHA PATIA KHAN VS	S.K.BHANJADEO VS	// KHANDAPARA /29 /2018 ()
144	CRLMC/0000872/2020	STATE OF ODISHA SRIKANTA MOHAPATRA VS	J.K.KHUNTIA VS	// NIKIRAI /19 /2019 ()
145	CRLMP/0000412/2020	STATE OF ODISHA SANTOSH BARU VS	M/S.R.N.MOHANTY VS	// / /0 ()
146	CRLMP/0000413/2020	STATE OF ORISSA TAMALABALA PANI VS	P.K.ROUT VS	// / /0 ()
147	CRLMP/0000414/2020	STATE OF ORISSA PRINCIPAL CUM SECRETARY, DADHIBAMAN VS	BRJANMATHY SAIPATHY VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLMP/0000415/2020	GOURENDRA KISHORE SAHA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	/ /0 0 //
149	CRLMP/0000416/2020	PROF DR. SATYA PRAKASH PANDA VS THE DY DIRECTOR, DIRECTORATE OF ENFORCEMENT, BBSR	SASWAT K.ACHARYA VS	/ /0 0 //
150	CRLMP/0000417/2020	DR.CHANDRA DHWAJ PANDA VS THE DY DIRECTOR, DIRECTORATE OF ENFORCEMENT, BBSR	SASWAT K.ACHARYA VS	/ /0 0 //
151	CRLMP/0000418/2020	PAYASWINI RATH @ PANDA VS SIDHARTHA PANDA	SIDHESWAR MOHANTY VS	/ /0 0 //
152	CRLMP/0000419/2020	LAXMI MALLICK VS STATE OF ODISHA	HARIPAD MOHANTY VS	/ /0 0 //
153	CRLMP/0000420/2020	AJIT KUMAR SAHU @ SAHOO VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	/ /0 0 //
154	CRLMP/0000421/2020	SPANDANA SPHOORTY FINANCIAL LTD VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	/ /0 0 //
155	CRLMP/0000422/2020	PANDABA CHARAN BEHERA VS STATE OF ORISSA	PRADEEP KUMAR DAS VS	/ /0 0 //
156	CRLMP/0000423/2020	KISHOR KUMAR SARAF VS STATE OF ORISSA	ASHIS KUMAR MISHRA VS	/ /0 0 //
157	CRLMP/0000424/2020	BHAGABAT BARIK VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	/ /0 0 //
158	CRLREV/0000212/2020	BISHNU PRASAD MISHRA VS STATE OF ODISHA	BISWAJIT NAYAK VS	/ /0 0 //
159	CRLREV/0000213/2020	PRAVASINI KAR	GOPAL KRUSHNA MOHANTY	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	CRLREV/0000214/2020	PRAVASH CHANDRA MISHRA	MOHENDRA KUMAR MOHAPATRO	//0
		VS	VS	0
		TUSARKANTA PARIDA		//
161	FAO/0000349/2020	DIVISIONAL, M/KJLS. NEW INDIA ASSURANCE CO. LTD.	CCSANTA TARAY	//
		VS	VS	0
		KUMAR NAURI		//
162	FAO/0000350/2020	SWARNALATA PATTAJOSHI	DEEPALI MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
163	FAO/0000351/2020	BIDHAN SWAIN	DEEPALI MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
164	FAO/0000352/2020	KUMAR GONDA	DEEPALI MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
165	FAO/0000353/2020	PINKEY MUKHI @ PINKY	DEEPALI MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
166	FAO/0000354/2020	BRALASIYAS EKKA	DEEPALI MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
167	FAO/0000355/2020	GANGGAMANI KOL	DEEPALI MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
168	FAO/0000356/2020	ARUN BHAINSAL	DEEPALI MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
169	FAO/0000357/2020	BASANTI LUHA	DEEPALI MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
170	FAO/0000358/2020	PRABHASINI DALAI	DEEPALI MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	FAO/0000359/2020	UNION OF INDIA JAGANNATH BISWAL VS	DEEPALI MOHAPATRA VS	// // 0
172	FAO/0000360/2020	UNION OF INDIA NAMITA ROY BARMAN VS	DEERPALI MOHAPATRA VS	// // 0
173	FAO/0000361/2020	UNION OF INDIA SUMITRA PATRA VS	DEEPALI MOHAPATRA VS	// // 0
174	FAO/0000362/2020	UNION OF INDIA HIRA MOHANTA VS	DEEPALI MOHAPATRA VS	// // 0
175	FAO/0000363/2020	UNION OF INDIA MADHU MANDAL VS	DEEPALI MOHAPATRA VS	// // 0
176	FAO/0000364/2020	UNION OF INDIA NURHAK PAKHIRA VS	DEEPALI MOHAPATRA VS	// // 0
177	FAO/0000365/2020	UNION OF INDIA KRUSHNA SIKA VS	DEEPALI MOHAPATRA VS	// // 0
178	FAO/0000366/2020	UNION OF INDIA JEMI KUMARI @ JAYASHEREE SAMAL VS	ARUN KUMAR ACHARYA VS	// // 0
179	FAO/0000367/2020	STATE OF ODISHA SUKANTI MISHRA VS	DEEPALI MOHAPATRA VS	// // 0
180	FAO/0000368/2020	UNION OF INDIA BELA BARIK VS	DHANANJAYA MUND VS	// // 0
181	FAO/0000369/2020	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL GADADHAR BARIK VS	DHANANJAYA MUND VS	// // 0
		PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	FAO/0000370/2020	KAWITA DEVI VS PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR	DHANANJAYA MUND VS	// 0
183	FAO/0000371/2020	SURYAMANI MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0
184	FAO/0000372/2020	PHULA MURMU VS PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR	DHANANJAYA MUND VS	// 0
185	FAO/0000373/2020	SAROJINI BANKARA VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0
186	FAO/0000374/2020	THE MANAGER (LEGAL), M/S. ORIENTAL INSURANCE CO. LTD. VS BIJAY KU.SWAIN	SANJAY CHANDR VS	// 0
187	FAO/0000375/2020	CHENAI BAI BARIHA VS PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR	DHANANJAYA MUND VS	// 0
188	FAO/0000376/2020	SHEPHALI GHOSH VS PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR	DHANANJAYA MUND VS	// 0
189	FAO/0000377/2020	REGIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD. VS MAHENDRA SEKHAR MOHAPATRA	SANJAY CHANDR VS	// 0
190	FAO/0000378/2020	SUBAL LENKA VS UNION OF INDIA	KALPATARU PANIGRAHI VS	// 0
191	FAO/0000379/2020	TARADEVI MISHRA VS UNION OF INDIA	KALPATARU PANIGRAHI VS	// 0
192	FAO/0000380/2020	MILI RAO VS PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL	DHANANJAYA MUND VS	// 0
193	FAO/0000381/2020	PADMA NAIK	KALPATARU PANIGRAHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
194	FAO/0000382/2020	SUKANTI PALEI	DHANANJAYA MUND	//
		VS	VS	0
		PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL		//
195	LAA/0000014/2020	DEPUTY CHIEF ENGINEER (CON. II), EAST COAST RAILWAY	S.N. MOHAPATRA	//
		VS	VS	0
		UPENDRANATH SRICHANDAN		//
196	LPA/0000002/2020	SHARMISTHA SENAPATI	RAJU KUMAR SATPATHY	//
		VS	VS	0
		ANANDAGOPAL PANDA		//
197	MACA/0000223/2020	THE DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD.	N.S. BEHERA	//
		VS	VS	0
		S. SHYAMA REDDY		//
198	MACA/0000224/2020	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.	M.K. SINGH	//
		VS	VS	0
		KIRAN AGRAWAL		//
199	MACA/0000225/2020	DIVISIONAL MANAGER, DO, NEW INDIA ASSURANCE CO. LTD.	RANJIT KUMAR	//
		VS	VS	0
		BISHNUPRIYA SAHOO		//
200	MACA/0000226/2020	THE NEW INDIA ASSURANCE CO. LTD.	SUBHABIKASH PANDA	//
		VS	VS	0
		CHHABI DAL		//
201	MACA/0000227/2020	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.	S.N. MOHAPATRA	//
		VS	VS	0
		NANDINI BEHERA		//
202	MACA/0000228/2020	M/S. NEW INDIA ASSURANCE CO. LTD.	M/S.S.S.RAO	//
		VS	VS	0
		GAGAN PRADHAN@GAGAN BIHARI PRADHAN		//
203	MACA/0000229/2020	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.	SOMNATH ROY	//
		VS	VS	0
		SUKUMARI BANDARA		//
204	MACA/0000230/2020	THE NEW INDIA ASSURANCE CO. LTD.	SOMNATH ROY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	MACA/0000231/2020	PUJA PULAKA BRANCH MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD. VS	ASIT KUMAR MOHANTY VS	// // 0
206	RSA/0000103/2020	RUKUNA GADABA GANESWAR SAHOO VS	ASIT KUMAR JENA VS	// // 0
207	RVWPET/0000190/2020	MADHUSUDAN DASH ANKITA OIL MILLS VS	HIMANSHU SEKHAR MISHRA VS	// // 0
208	RVWPET/0000191/2020	STATE OF ODISHA STATE OF ODISHA VS	SR.S.C. (S AND ME) VS	// // 0
209	TRP(C)/0000087/2020	RATNAKAR PANDA MINATI BEHERA VS	ARIJEET MISHRA VS	// // 0
210	TRP(C)/0000088/2020	RANJIT POTHAL BANITA KUMARI JENA VS	DEBASIS MISHRA VS	// // 0
211	TRPCRL/0000033/2020	NALINI RANJAN JENA BABULA SABAR VS	SHANTI PRAKASH MOHANTY VS	// // 0
212	TRPCRL/0000034/2020	STATE OF ODISHA SK.SAITULLAH VS	UDIT RANJAN JENA VS	// // 0
213	WA/0000192/2020	STATE OF ODISHA ANIRUDHA MOHANTY VS	SASWAT DAS VS	// // 0
214	WA/0000193/2020	STATE OF ODISHA ARJUNA MOHAPATRA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
215	WA/0000194/2020	REGISTRAR, COOPERATIVE SOCIETIES URMILA BEHERA VS	KALPATARU MISHRA VS	// // 0
		THE ADDL. DISTRICT MAGISTRATE, CUTTACK		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WA/0000195/2020	KULDEEP MOHANTY VS STATE OF ODISHA	ADV. VS	// 0 //
217	WP(C)/0009373/2020	RAJESWAR ROUT VS THE STATE OF ODISHA	K.K.PAHIL VS	// 0 //
218	WP(C)/0009374/2020	SARAT CHANDRA MISHRA VS THE CHAIRMAN UTKAL GRAMEEN BANK	SASWAT KUMAR ACHARYA VS	// 0 //
219	WP(C)/0009375/2020	SATYABRATA DAS VS GENERAL MANAGER SOUTH EASTERN RAILWAY	S.K.NAYAK..2 VS	// 0 //
220	WP(C)/0009376/2020	AJAYA KUMAR PARIDA VS GENERAL MANAGER SOUTH EASTERN RAILWAY	S.K.NAYAK..2 VS	// 0 //
221	WP(C)/0009377/2020	SRADHANJALI SAHOO VS SURENDRANATH SAHOO	GOURANG CHARAN MOHAPATRA VS	// 0 //
222	WP(C)/0009378/2020	SANJUKTA CHHANCHAN @ ARGAL VS STATE OF ODISHA	S.C.MEKAP VS	// 0 //
223	WP(C)/0009379/2020	ASTAMA ARGAL VS STATE OF ODISHA	S.C.MEKAP VS	// 0 //
224	WP(C)/0009380/2020	DASARATHI DASH VS THE COMMISSIONER LAND RECORDS AND SETTLEMENT	S.K.NAYAK VS	// 0 //
225	WP(C)/0009381/2020	SARADA PRASAD TARAI VS MANAMATH SWAIN	AMIT PRASAD BOSE VS	// 0 //
226	WP(C)/0009382/2020	PRAFULLA KUMAR SAHOO VS CHIEF MANAGER STATE BANK OF INDIA	SUSANTA KUMAR JOSHI VS	// 0 //
227	WP(C)/0009383/2020	LAXMIPRIYA PATTANAİK	S.K.NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE JOINT COMMISSIONER CONSOLIDATION AND SETTLEMENT		//
228	WP(C)/0009384/2020	DASARATHI DASH	S.K.NAYAK	//
		VS	VS	0
		THE COMMISSIONER LAND RECORDS AND SETTLEMENT		//
229	WP(C)/0009385/2020	KEDARNATH BARADA	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0009386/2020	ALLHADINI PATEL	H.S.MISHRA	//
		VS	VS	0
		ADDL. DISTRICT MAGISTRATE BALANGIR		//
231	WP(C)/0009387/2020	REKHA MALLIK	RABINDRANATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0009388/2020	JITANSHU NANDAN MAHANA	NILAKANTA JUHARSINGH	//
		VS	VS	0
		UCO BANK		//
233	WP(C)/0009389/2020	JOGESH CHANDRA MEHER	ANAMA CHARAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0009390/2020	PREETILATA JENA	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0009391/2020	PRASANNA KUMAR SWAIN	G.N.MISHRA	//
		VS	VS	0
		THE COLLECTOR SETTLEMENT		//
236	WP(C)/0009392/2020	GANESH PANDA	G.N.MISHRA	//
		VS	VS	0
		TREASURY OFFICER MALKANGIRI		//
237	WP(C)/0009393/2020	RAMA CHANDRA MADI	G.N.MISHRA	//
		VS	VS	0
		TAHASILDAR KALIMELA		//
238	WP(C)/0009394/2020	PRAMILA SAHOO	S.S.BARICK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0009395/2020	STATE OF ODISHA BASANTA KUMAR MARNDI VS	NARESH CHANRA JENA VS	// // ()
240	WP(C)/0009396/2020	STATE OF ODISHA KISHORE KUMAR ROUT VS	DOLAGOBINDA MOHAPATRA VS	// // ()
241	WP(C)/0009397/2020	COMMISSIONER CUM SECRETARY PANCHAYAT RAJ DEPTT. SATYABRATA MANTRY VS	DEBADATTA MOHANTY VS	// // ()
242	WP(C)/0009398/2020	STATE OF ODISHA TRIMUL KUMAR REDDY VS	ALOK KUMAR MOHAPATRA VS	// // ()
243	WP(C)/0009399/2020	STATE OF ODISHA KHIROD SAHOO VS	SATYAJIT MUKHERJEE VS	// // ()
244	WP(C)/0009400/2020	KOTAK MAHINDRA BANK LTD. AJIT KUMAR SAHOO VS	KANANBALA ROY CHOUDHURY VS	// // ()
245	WP(C)/0009401/2020	THE EXECUTIVE ENGINEER RURAL WORKS DIVISION KENDRAPARA AJIT KUMAR SAHOO VS	KANANBALA ROY CHOUDHURY VS	// // ()
246	WP(C)/0009402/2020	THE EXECUTIVE ENGINEER AUL EMBARKMENT DIVISION AUL AJIT KUMAR SAHOO VS	KANANBALA ROY CHOUDHURY VS	// // ()
247	WP(C)/0009403/2020	THE SENIOR MANAGER(CIVIL)OCCL CUTTACK ROAD AND WORKS PROJECT AJIT KUMAR SAHOO VS	KANANBALA ROY CHOUDHURY VS	// // ()
248	WP(C)/0009404/2020	THE EXECUTIVE ENGINEER RURAL WORKS DIVISION.II KENDRAPARA AJIT KUMAR SAHOO VS	KANANBALA ROY CHOUDHURY VS	// // ()
249	WP(C)/0009405/2020	THE EXECUTIVE ENGINEER PATTAMUNDAI CANAL DIVISION KENDRAPARA AJIT KUMAR SAHOO VS	KANANBALA ROY CHOUDHURY VS	// // ()
		THE EXECUTIVE ENGINEER PHULBANI R AND B DIVISION PHULBANI		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0009406/2020	SANTOSH KUMAR PATTNAIK VS THE EXECUTIVE ENGINEER CHHELIGAADA CANAL DIVISION	KANANBALA ROY CHOUDHURY VS	// 0 //
251	WP(C)/0009407/2020	SANTOSH KUMAR PATTNAIK VS THE EXECUTIVE ENGINEER CHHELIGAADA CANAL DIVISION GANJAM	KANANBALA ROY CHOUDHURY VS	// 0 //
252	WP(C)/0009408/2020	SANTOSH KUMAR PATTNAIK VS THE EXECUTIVE ENGINEER BERAMPUR IRRIGATION DIVISION GANJAM	KANANBALA ROY CHOUDHURY VS	// 0 //
253	WP(C)/0009409/2020	SANTOSH KUMAR PATTNAIK VS THE EXECUTIVE ENGINEER M.I.DIVISION RAYAGADA	KANANBALA ROY CHOUDHURY VS	// 0 //
254	WP(C)/0009410/2020	SANTOSH KUMAR PATTNAIK VS THE EXECUTIVE OFFICER N.A.C.HINJILIKATU GANJAM	KANANBALA ROY CHOUDHURY VS	// 0 //
255	WP(C)/0009411/2020	BANJRANG AGRAWAL VS THE EXECUTIVE ENGINEER, RURAL WORKS DIVISION BHAWANIPATNA	KANANBALA ROY CHOUDHURY VS	// 0 //
256	WP(C)/0009412/2020	M/S.ANANTA AUTOMOBILES PVT.LTD VS UNION OF INDIA	KANANBALA ROY CHOUDHURY VS	// 0 //
257	WP(C)/0009413/2020	M/S.BHARAT MOTORS LTD VS THE UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //
258	WP(C)/0009414/2020	SIDHESWAR SAHA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
259	WP(C)/0009415/2020	M/S. SHYAM METALICS AND ENERGY LTD VS THE ASSISTANT COMMISSIONER OF SALEWS TAX	BHABANI PRASAD MOHANTY VS	// 0 //
260	WP(C)/0009416/2020	RATIKANTA MAJHI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
261	WP(C)/0009417/2020	M/S.BHARAT MOTORS LTD	BHABANI PRASAD MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE UNION OF INDIA		//
262	WP(C)/0009418/2020	M/S. SHYAM METALICS AND ENERGY LTD	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE ASSISTANT COMMISSIONER OF SALES TAX		//
263	WP(C)/0009419/2020	PADMALOCHAN MOHANTY	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0009420/2020	M/S.BHARAT MOTORS LTD	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE UNION OF INDIA		//
265	WP(C)/0009421/2020	M/S.SHREE BHARAT MOTORS LTD	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE UNION OF INDIA		//
266	WP(C)/0009422/2020	MEHEBUB KHAN	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0009423/2020	M/S. UNIDEAL INDIA PVT.LTD	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE UNION OF INDIA		//
268	WP(C)/0009424/2020	SACHIDANANDA SAHU	SATYAJIT PATTANAİK	//
		VS	VS	0
		THE MANAGING DIRECTOR ODISHA MINING CORPORATION LTD.		//
269	WP(C)/0009425/2020	ARPITA SAHA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0009426/2020	DR.KRUTIBASH SARANGI	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0009427/2020	DR.KABITA JENA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0009428/2020	DEBASISH MOHAPATRA	BIRAJA PRASANNA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0009429/2020	STATE OF ODISHA JIHATRAM MEHER VS	SITIKANT MISHRA VS	// // 0
274	WP(C)/0009430/2020	STATE OF ODISHA KHIRODA KUMAR SAHOO VS	NIRMAL RANJAN ROUTRAY VS	// // 0
275	WP(C)/0009431/2020	UNION OF INDIA BINAYA BHUSAN CHOUDHURY VS	NIRMAL RANJAN ROUTRAY VS	// // 0
276	WP(C)/0009432/2020	UNION OF INDIA AJAY KUMAR MAHAPATRA VS	SAMIR KUMAR MISHRA VS	// // 0
277	WP(C)/0009433/2020	STATE OF ODISHA GOUTAMSEN HANSDAH VS	SAMEER KUMAR DAS VS	// // 0
278	WP(C)/0009434/2020	STATE OF ODISHA NIRANJAN NAYAK VS	DEVI PRASAD DASH VS	// // 0
279	WP(C)/0009435/2020	STATE OF ODISHA JAGANNATH MISTRI VS	SAMIR KUMAR MISHRA VS	// // 0
280	WP(C)/0009436/2020	STATE OF ODISHA SIDHARTH SANKAR MOHAPATRA VS	SRINIVAS MOHANTY VS	// // 0
281	WP(C)/0009437/2020	STATE OF ODISHA NIRANJAN JENA VS	LALATENDU SAMAL VS	// // 0
282	WP(C)/0009438/2020	PRINCIPAL SECRETARY TO GOVT.OF ODISHA KAILASH CHANDRA SAHANI VS	RANJAN KUMAR ROUT VS	// // 0
283	WP(C)/0009439/2020	STATE OF ODISHA SUNIL KUMAR NAYAK VS	LALATENDU SAMAL VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :13/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0009440/2020	RABINARAYAN NAYAK VS COMMISSIONER CUM SECRETARY TO GOVT OF SCHOOL AND MASS EDUCATION DEPT	LALATENDU SAMAL VS	// 0 //
285	WP(C)/0009441/2020	HAREKRISHNA KIRTANIYA VS COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA	LALATENDU SAMAL VS	// 0 //
286	WP(C)/0009442/2020	SUBHRANSUDHAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
287	WP(C)/0009443/2020	BISHNU BEHERA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
288	WP(C)/0009444/2020	MONALISA MOHANTY VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
289	WP(C)/0009445/2020	KISHORE CHANDRA BISWAL VS UNION OF INDIA	TATHAGATA SAHOO VS	// 0 //
290	WP(C)/0009446/2020	PRADIPTA KUMAR BISWAL VS UNION OF INDIA	TATHAGATA SAHOO VS	// 0 //
291	WP(C)/0009447/2020	SUSANTA KUMAR PARIDA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
292	WP(C)/0009448/2020	SURENDRA NATH SAHOO VS STATE GOVERNMENT OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
293	WP(C)/0009449/2020	STATE OF ODISHA VS DR.AKULANANDA MALLICK	SR.STANDING COUNSEL (S AND ME) VS	// 0 //
294	WP(C)/0009450/2020	SUKUMAR DEY VS STATE OF ORISSA	SAMIR KUMAR MISHRA VS	// 0 //
295	WP(C)/0009451/2020	SHIBASANKAR SAHOO	LAXMIDHAR DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0009452/2020	RABINDRA KUMAR MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0009453/2020	SUJATA KUMARI SAHU	SANGRAM RATH	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0009454/2020	SK.OSIM	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0009455/2020	GITANJALI MOHAPATRA	SANGRAM RATH	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0009456/2020	SANJAY KUMAR NAYAK	B.M.SARANGI	//
		VS	VS	0
		R.T.O CUTTACK		//
301	WP(C)/0009457/2020	SAMIR KUMAR DAS	B.M.SARANGI	//
		VS	VS	0
		R.T.O CHANDIKHOL		//
302	WP(C)/0009458/2020	SAMIR KUMAR DAS	B.M.SARANGI	//
		VS	VS	0
		R.T.O BHUBANESWAR		//
303	WP(C)/0009459/2020	ANITA DEVI	B.M.SARANGI	//
		VS	VS	0
		R.T.O SAMBALPUR		//
304	WP(C)/0009460/2020	PUSPANSU MALLICK	B.M.SARANGI	//
		VS	VS	0
		R.T.O CHANDIKHOL		//
305	WP(C)/0009461/2020	BANTA RAM JENA	B.M.SARANGI	//
		VS	VS	0
		R.T.O TALCHER		//
306	WP(C)/0009462/2020	CHAKRADHAR BISWAL	B.M.SARANGI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0009463/2020	R.T.O JAGATSINGHPUR DADHIA PALEI VS THE COLLECTOR PURI	JANMEAJAYA DASH VS	// // 0 //
308	WP(C)/0009464/2020	PANDABA SAHOO VS THE COLLECTOR PURI	JANMEAJAYA DASH VS	// 0 //
309	WP(C)/0009465/2020	MANU PRADHAN VS THE COLLECTOR PURI	JANMEAJAYA DASH VS	// 0 //
310	WP(C)/0009466/2020	SUBASHCHANDRA PALEI VS THE COLLECTOR PURI	JANMEAJAYA DASH VS	// 0 //
311	WP(C)/0009467/2020	ARJUNA PALEI VS THE COLLECTOR PURI	JANMEAJAYA DASH VS	// 0 //
312	WP(C)/0009468/2020	NARASINGH PRADHAN VS THE COLLECTOR PURI	JANMEAJAYA DASH VS	// 0 //
313	WP(C)/0009469/2020	SURENDRA SAHOO VS THE COLLECTOR PURI	JANMEAJAYA DASH VS	// 0 //
314	WP(C)/0009470/2020	PRASHANTA SAMANTARAY VS THE COLLECTOR PURI	JANMEAJAYA DASH VS	// 0 //
315	WP(C)/0009471/2020	JAYAKRUSHNA PALEI VS THE COLLECTOR PURI	JANMEAJAYA DASH VS	// 0 //
316	WP(C)/0009472/2020	KANHUCHARAN PRADHAN VS THE COLLECTOR PURI	JANMEAJAYA DASH VS	// 0 //
317	WP(C)/0009473/2020	DHANANJAYA PATSANI VS COLLECTOR KHURDA	B.M.SARANGI VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :13/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0009474/2020	SARBESWAR PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
319	WP(C)/0009475/2020	M/S. MAA KANAK DURGA ENTERPRISES VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
320	WP(C)/0009476/2020	BACCHA BHHATA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
321	WP(C)/0009477/2020	MAMATA DASH VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
322	WP(C)/0009478/2020	PADMANAV BHATTA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
323	WP(C)/0009479/2020	DEBESH MOHAPATRA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
324	WP(C)/0009480/2020	KRUSHNA PALEI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
325	WP(C)/0009481/2020	TANU MAJUMDAR VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
326	WP(C)/0009482/2020	GOBINDA CHANDRA SAHOO VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
327	WP(C)/0009483/2020	BASUA BHOI @ DAS VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
328	WP(C)/0009484/2020	SAROJINI SAHOO VS STATE OF ODISHA	JANAKI BALLAV SWAIN VS	// 0 //
329	WP(C)/0009485/2020	DINABANDHU PARIDA	BIRAJA PRASANNA SATAPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0009486/2020	FULA PALEI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0009487/2020	LAXMIDHAR BEHERA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0009488/2020	RAMESH MALLIK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0009489/2020	M/S.TRINATH CONSTRUCTION AND ELECTRICI	DEBENDRA KUMAR SAHOO..1	//
		VS	VS	0
		POWER GRID CORPORATION OF INDIA LTD		//
334	WP(C)/0009490/2020	SARBESWAR MANSINGH	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0009491/2020	HRUSIKESH BARIK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0009492/2020	DHOIA BHATTA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0009493/2020	DHANESWAR PARIDA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0009494/2020	SRIDHAR BEHERA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0009495/2020	SK.NIJAMUDDIN	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0009496/2020	ISAK BARU	R.N.MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		COLLECTOR CUM DISTRICT MAGISTRATE		//
341	WP(C)/0009497/2020	CHANDARA DAS	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
342	WP(C)/0009498/2020	NIASI DAS	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
343	WP(C)/0009499/2020	RADHAKANTA BHUYAN	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
344	WP(C)/0009500/2020	PADMA BHHATA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
345	WP(C)/0009501/2020	KELU BARAL	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
346	WP(C)/0009502/2020	BHARAT PRADHAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
347	WP(C)/0009503/2020	SAGAR MALLIK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
348	WP(C)/0009504/2020	SATHA PRADHAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
349	WP(C)/0009505/2020	MAHENDRA PARIDA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
350	WP(C)/0009506/2020	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD	P.R.FULLA KUMAR RATH	//
		VS	VS	0
		ODISHA REAL ESTATE REGULATORY AUTHORITY		//
351	WP(C)/0009507/2020	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD	P.R.FULLA KUMAR RATH	//
		VS	VS	0
		ODISHA REAL ESTATE REGULATORY AUTHORITY		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0009508/2020	SATYAJIT SENAPATI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
353	WP(C)/0009509/2020	SATYASISH ROUT VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
354	WP(C)/0009510/2020	RIPAN KU.PATTNAIK VS RANJITA SWAIN	CHITTARANJAN DASH VS	// 0 //
355	WP(C)/0009511/2020	PRAMOD BHUYAN VS ODISHA STATE CASHEW DEVELOPMENT CORPORATION LTD.	RAMAKRISHNA BISOI VS	// 0 //
356	WP(C)/0009512/2020	SAROJ KUMAR SAHANI VS STATE OF ODISHA	S.N.SHARMA VS	// 0 //
357	WP(C)/0009513/2020	ANJULATA BEHERA VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
358	WP(C)/0009514/2020	DR.LAMBODAR DEY VS STATE OF ORISSA	B.SINGH VS	// 0 //
359	WP(C)/0009515/2020	GOBINDA JENA VS STATE OF ODISHA	K.K.MOHANTA VS	// 0 //
360	WP(C)/0009516/2020	GANESH KUMAR PATI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
361	WP(C)/0009517/2020	CHAKRADHAR MAHAPATRA VS EXECUTIVE ENGINEER, P.H.SUBDIVISION, PURI	BISWAJIT NAYAK VS	// 0 //
362	WP(C)/0009518/2020	SUMATI BARIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
363	WP(C)/0009519/2020	BAIDYANATH MAHANANDIA	KRISHNA CHANDRA SAHU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0009520/2020	ABHIMANYU BEHERA	ARJUNA CH.BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0009521/2020	TRILOCHAN GOCHHAYAT	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0009522/2020	BATAKRUSHNA ROUT	ARJUNA CH.BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0009523/2020	LAMBODAR SAHOO	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0009524/2020	PRADYUMNA KUMAR SWAIN	ARJUNA CH.BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0009525/2020	BHIKARI MALLIK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0009526/2020	ATALA BIHARI RANA	ARJUNA CH.BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0009527/2020	SRIDHARA KUMAR RATHA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0009528/2020	SANJUKTA SAHOO	ARJUNA CH.BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0009529/2020	BENUDHAR DAS	J.M PATTANAIAK	//
		VS	VS	0
		THE STATE OF ODISHA		//
374	WP(C)/0009530/2020	BAIMANA PRADHAN	J.M PATTANAIAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0009531/2020	ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK DIVISIONAL MANAGER LIC OF INDIA VS	ASHOK KUMAR MOHANTY VS	// // 0
376	WP(C)/0009532/2020	CHAIRMAN PERMANENT LOK ADALAT BABAJI CHARAN SAHOO VS	B.K.NAYAK VS	// // 0
377	WP(C)/0009533/2020	STATE OF ODISHA SATISH SAHU VS	ARIJEET MISHRA VS	// // 0
378	WP(C)/0009534/2020	THE SUB COLLECTOR JEYPORE ABHAYA KUMAR BARIK VS	BHASKAR CHANDRA PANDA VS	// // 0
379	WP(C)/0009535/2020	STATE OF ODISHA SANATAN DAS VS	SAMIR KUMAR BEHERA VS	// // 0
380	WP(C)/0009536/2020	STATE OF ODISHA ALOK BHUBAN KARTIK VS	T.PANIGRAHI VS	// // 0
381	WP(C)/0009537/2020	THE COLLECTOR PURI UMESH KUMAR MOHANTY VS	T.PANIGRAHI VS	// // 0
382	WP(C)/0009538/2020	STATE OF ODISHA HIMANSHU SEKHAR PARIDA VS	SUSANTA KUMAR NAYAK VS	// // 0
383	WP(C)/0009539/2020	UNION OF INDIA M/S.SARLA MADAN INFRASTRUCTURE PVT.LTD VS	ANIRANJAN LENKA VS	// // 0
384	WP(C)/0009540/2020	DEBTS RECOVERY APPELLATE TRIBUNAL RAMESH CHANDRA MISHRA VS	GOURI MOHAN RATH VS	// // 0
385	WP(C)/0009541/2020	STATE OF ODISHA M TECH INNOVATIONS LTD VS	BAIBASWATA PANIGRAHI VS	// // 0
		COMMISSIONER CUM SECRETARY		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0009542/2020	SANTOSH KUMAR MAHARANA VS STATE OF ODISHA	S.P. SAHOO VS	// 0 //
387	WP(C)/0009543/2020	SWELEHA KHATUN VS CHIEF MANAGER UCO BANK	GIRIDHARI SINGH VS	// 0 //
388	WP(C)/0009544/2020	DR.GOPAL CHANDRA NANDA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
389	WP(C)/0009545/2020	ANANTA PRASAD DAS VS STATE OF ODISHA	P.K. PANDA VS	// 0 //
390	WP(C)/0009546/2020	SUNANDA RANI SWAIN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
391	WP(C)/0009547/2020	SULOCHANA SAHOO VS I.G.R CUTTACK	TRILOCHAN PANIGRAHI VS	// 0 //
392	WP(C)/0009548/2020	LAXMIDHAR PENTHOI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
393	WP(C)/0009549/2020	SURYAMANI DEVI VS I.G.R. CUTTACK	TRILOCHAN PANIGRAHI VS	// 0 //
394	WP(C)/0009550/2020	MANOJ KU BISOI VS THE SUB-COLLECTOR,,JEYPORE	ARIJEET MISHRA VS	// 0 //
395	WP(C)/0009551/2020	RAGHUNATH MISHRA VS THE PRINCIPAL SECRETARY TO GOVERNMENT	PRASHANTA KUMAR NAYAK VS	// 0 //
396	WP(C)/0009552/2020	MAMATA MOHAPATRA VS C.E.O.,ORTEL COMMUNICATION LTD.	DAITYARI PRADHAN VS	// 0 //
397	WP(C)/0009553/2020	MONALISHA PALAI	K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0009554/2020	RATAN KUMAR ACHARYA	BHARAT JALLI	//
		VS	VS	0
		THE STATE OF ODISHA		//
399	WP(C)/0009555/2020	SANTOSH KUMAR PANIGRAHY	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0009556/2020	AJAYA KUMAR SAHOO	SUSANTA KUMAR NAYAK	//
		VS	VS	0
		UNION OF INDIA		//
401	WP(C)/0009557/2020	DHARMA PRIYA SEN	NIRMAL KUMAR SEN	//
		VS	VS	0
		UNION OF INDIA		//
402	WP(C)/0009558/2020	MD.AFZAL ALAM	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0009559/2020	ABDUL AZIZ KHAN	NIRMAL KUMAR SEN	//
		VS	VS	0
		UNION OF INDIA		//
404	WP(C)/0009560/2020	NAROTTAM BEHERA	NIRMAL KUMAR SEN	//
		VS	VS	0
		UNION OF INDIA		//
405	WP(C)/0009561/2020	SUVIT KUMAR DASH	B.M.SARANGI	//
		VS	VS	0
		REGIONAL MANAGER, RESERVE BANK OF INDIA		//
406	WP(C)/0009562/2020	DR.MUKTIKANTA SAHOO	PABITRA KUMAR NAYAK	//
		VS	VS	0
		THE COMMISSIONER CUM SECRETARY TO GOVT		//
407	WP(C)/0009563/2020	BRAJAMOHAN MOHAPATRA	SIDHESWAR MOHANTY	//
		VS	VS	0
		THE BRANCH MANAGER THE URBAN COOPERATIVE BANK LTD.		//
408	WP(C)/0009564/2020	GEETANJALI SAI	SURYA NARAYAN SATPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0009565/2020	STATE OF ODISHA NIMAL CHARAN NAYAK VS	SUSANTA KUMAR BARAL VS	// // 0
410	WP(C)/0009566/2020	THE TAHASILDAR, PATTAMUNDAI RASMITA PANI VS	GOPINATH MISHRA VS	// // 0
411	WP(C)/0009567/2020	STATE OF ODISHA MANJU BEHERA VS	SUSANTA KUMAR BARAL VS	// // 0
412	WP(C)/0009568/2020	STATE OF ODISHA HIMANSHU KUMAR MALLICK VS	TRILOCHAN BARIK VS	// // 0
413	WP(C)/0009569/2020	STATE OF ODISHA SUJATA SAMANTARAY VS	RABINARAYAN NAYAK VS	// // 0
414	WP(C)/0009570/2020	STATE OF ODISHA PATITAPABAN SAMAL VS	TRILOCHAN BARIK VS	// // 0
415	WP(C)/0009571/2020	STATE OF ODISHA ACHYUTANANDA SWAIN VS	ANTARYAMI SWAIN VS	// // 0
416	WP(C)/0009572/2020	STATE OF ODISHA BHANJA KISHORE SAMANTARAY VS	J.K.MISHRA..2 VS	// // 0
417	WP(C)/0009573/2020	STATE OF ODISHA BHABI SAHOO VS	TRILOCHAN BARIK VS	// // 0
418	WP(C)/0009574/2020	STATE OF ODISHA MAMATA MANJARI ROUT VS	SHASHI BHUSAN JENA VS	// // 0
419	WP(C)/0009575/2020	STATE OF ODISHA KEDAR BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA 2 VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0009576/2020	BHABI SAHOO VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
421	WP(C)/0009577/2020	DIPTIRAJ PATTANAYAK VS STATE OF ODISHA	KALPATARU MISHRA VS	// 0 //
422	WP(C)/0009578/2020	HARIHAR SAHU VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	// 0 //
423	WP(C)/0009579/2020	M/S. GOURAV CONSTRUCTION VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
424	WP(C)/0009580/2020	M/S. SBM NIRMAN CONSTRUCTION PVT. LTD VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
425	WP(C)/0009581/2020	LAXMIDHAR SINGH VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
426	WP(C)/0009582/2020	ASIT KUMAR PANDA VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	// 0 //
427	WP(C)/0009583/2020	M/S. ASHIRBAD CONSTRUCTION VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
428	WP(C)/0009584/2020	SK.ZAKIR HOSSAIN VS BRANCH MANAGER SUNDARAM	B.K.ROUTRAY VS	// 0 //
429	WP(C)/0009585/2020	MINAKETAN GIRI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
430	WP(C)/0009586/2020	RABINDRA KUMAR DAS VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY - 2 VS	// 0 //
431	WP(C)/0009587/2020	ACHYUTANANDA BASTIA	PRASANTA KUMAR MOHANTY - 2	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0009588/2020	RAGHUNATH PATNAIK	S.S.K.SUBUDHI	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0009589/2020	DHIREN KU SAHOO	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0009590/2020	ASWINI KUMAR MOHANTY	S.N.SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0009591/2020	NIHAR RANJAN TRIPATHY	MITRA RANJAN TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0009592/2020	BATAKRUSHNA ROUTARA	BHAGABAN MOHANTY	//
		VS	VS	0
		COMMISSIONER, LAND RECORDS AND SETTLEMENT		//
437	WP(C)/0009593/2020	DR.RUPASREE RAGINI DAS	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0009594/2020	TRILOCHAN PARIDA	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0009595/2020	RABINARAYAN MISHRA	SAMARENDRA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0009596/2020	NABAKISHORE MALLİK	B.M.SARANGI	//
		VS	VS	0
		UNION OF INDIA		//
441	WP(C)/0009597/2020	SUNITA KUMARI PRADHAN	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0009598/2020	RAJENDRA NARAYAN SAHOO	SANGRAM JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0009599/2020	STATE OF ODISHA PRAFULLA KUMAR ROUT VS	SANGRAM JENA VS	// // 0
444	WP(C)/0009600/2020	STATE OF ODISHA THE MANAGING DIRECTOR,ODISHA SMALL INDUSTRIES CORPORATION LIMITED	SANGRAM JENA VS	// // 0
445	WP(C)/0009601/2020	THE DEPUTY LABOUR COMMISSIONER SATRUGHANA MALLIK VS	B.M.SARANGI VS	// // 0
446	WP(C)/0009602/2020	UNION OF INDIA SATRUGHAN MALLICK VS	B.M.SARANGI VS	// // 0
447	WP(C)/0009603/2020	STATE OF ODISHA AMITA PANDA VS	SANGRAM JENA VS	// // 0
448	WP(C)/0009604/2020	STATE OF ODISHA MANJUSHA BHOI VS	BIDYALOK MOHAPATRA VS	// // 0
449	WP(C)/0009605/2020	STATE OF ODISHA SARASWATI NANDA VS	SAMARENDRA PATTANAIK VS	// // 0
450	WP(C)/0009606/2020	STATE OF ODISHA DEBENDRA NATH MISHRA VS	SANGRAM JENA VS	// // 0
451	WP(C)/0009607/2020	STATE OF ODISHA SUSANTA KUMAR DASH VS	S.K.SAMAL VS	// // 0
452	WP(C)/0009608/2020	STATE OF ODISHA THE MANAGING DIRECTOR,ODISHA SMALL INDUSTRIES CORPORATION LIMITED	SANGRAM JENA VS	// // 0
453	WP(C)/0009609/2020	THE DEPUTY LABOUR COMMISSIONER URMILA MUDULI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0009610/2020	NRUSHINGHA CHANDRA NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
455	WP(C)/0009611/2020	PRABHASA RANJAN BISWAL VS STATE OF ODISHA	S.C.SAMANTRAY VS	// 0 //
456	WP(C)/0009612/2020	GOVT. OF ODISHA VS BINOY KU. BEHERA	A.G.A VS	// 0 //
457	WP(C)/0009613/2020	THE MANAGING DIRECTOR,ODISHA SMALL INDUSTRIES CORPORATION LTD VS THE DEPUTY LABOUR COMMISSIONER	INDUSTRIES CORPORATION LTD VS	// 0 //
458	WP(C)/0009614/2020	PRAKASH CHANDRA BISOI VS PRINCIPAL SECRETARY TO GOVERNMENT OF ODISHA	SUBRATA MISHRA VS	// 0 //
459	WP(C)/0009615/2020	SRI SAI EDUCATIONAL TRUST VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
460	WP(C)/0009616/2020	DR.MADHURI PUJARI VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
461	WP(C)/0009617/2020	DILLIP KUMAR BEHERA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
462	WP(C)/0009618/2020	NARAYAN PR SIAL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
463	WP(C)/0009619/2020	CHUDAKUTI SERVICE CO-OP SOCIETY LTD VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
464	WP(C)/0009620/2020	MOHAMMED JILANI VS STATE OF ODISHA	PRAFULLA CH. DAS VS	// 0 //
465	WP(C)/0009621/2020	G.M.,IB VALLEY AREA MAHANADI COALFIELD VS	IB VALLEY AREA MAHANADI COALFIELD SABARAJ MOHANTY	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
466	WP(C)/0009622/2020	SATYABATI ROUT KAMAPALA SETHY	SAPAN KUMAR PAL	//
		VS	VS	0
467	WP(C)/0009623/2020	STATE OF ODISHA SEFALI SINHA	SAMIR KUMAR MISHRA	//
		VS	VS	0
468	WP(C)/0009624/2020	STATE OF ODISHA HEMSAGAR THAKUR	SUBIR PALIT	//
		VS	VS	0
469	WP(C)/0009625/2020	UNION OF INDIA GOLAM HOSSAIN KHAN	NIRMAL KUMAR SEN	//
		VS	VS	0
470	WP(C)/0009626/2020	STATE OF ODISHA AHALYA DEVI	SAMEER KUMAR DAS	//
		VS	VS	0
471	WP(C)/0009627/2020	STATE OF ODISHA SATYABRAT PADHEEE	AMAR KUMAR MOHANTY	//
		VS	VS	0
472	WP(C)/0009628/2020	STATE OF ODISHA KUMUDINI BAG	SUBIR PALIT	//
		VS	VS	0
473	WP(C)/0009629/2020	UNION OF INDIA DILESWAR AGRAWALLA	BIBEKANANDA BHUYAN	//
		VS	VS	0
474	WP(C)/0009630/2020	STATE OF ODISHA HIMANSU SEKHAR PADHI	BIVUDATTA CHALAN	//
		VS	VS	0
475	WP(C)/0009631/2020	STATE OF ODISHA PRITPAL SINGH	SUBIR PALIT	//
		VS	VS	0
476	WP(C)/0009632/2020	UNION OF INDIA ARABINDA PRADHAN	BIVUDATTA CHALAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WP(C)/0009633/2020	STATE OF ODISHA PURUSOTTAM MISHRA VS HIGHER EDUCATION	BIVUDATTA CHALAN VS	// // 0 //
478	WP(C)/0009634/2020	SANJAY KUMAR SAHOO VS UNION OF INDIA	MIHIR SEKHAR SAHOO VS	// 0 //
479	WP(C)/0009635/2020	SAILABALA SETHI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
480	WP(C)/0009636/2020	UDAYANATH PRADHAN VS STATE OF ORISSA	SHANTI PRAKASH MOHANTY VS	// 0 //
481	WP(C)/0009637/2020	DOLAGOBINDA MISHRA VS WATER RESOURCES	MANOJ KUMAR PANDA VS	// 0 //
482	WP(C)/0009638/2020	DR.JOYDEB DASH VS UNION OF INDIA	RAJIV KU. MAHANTA VS	// 0 //
483	WP(C)/0009639/2020	BIJAYA KUMAR MALLA VS STATE OF ODISHA	BISWA BIHARI MOHANTY VS	// 0 //
484	WP(C)/0009640/2020	SATYAJIT BEURA VS RAJLAXMI DAS	SMRUTI RANJAN MOHAPATRA VS	// 0 //
485	WP(C)/0009641/2020	ARJUNA BARIHA VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
486	WP(C)/0009642/2020	RASHMI KANTA KARJEE VS DISTRICT AND SESSIONS JUDGE, GAJAPATI	BISWABIHARI MOHANTY VS	// 0 //
487	WP(C)/0009643/2020	DEBASISH MOHANTY VS STATE OF ORISSA	BISWABIHARI MOHANTY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	WP(C)/0009644/2020	DR.GADADHAR SARANGI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
489	WP(C)/0009645/2020	JAYANTI JENA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
490	WP(C)/0009646/2020	JOGESHWARA KAUDI VS SUB-REGISTRAR	DINESH KUMAR MOHANTY VS	// 0 //
491	WP(C)/0009647/2020	MEETU PRADHAN @ MITU PRADHAN VS MONALI MADHUSMITA PRADHAN	RAJESH KUMAR MAHAPATRA VS	// 0 //
492	WP(C)/0009648/2020	SUSHIL KUMAR PANDA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
493	WP(C)/0009649/2020	PURAN CHANDRA SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
494	WP(C)/0009650/2020	MAA DHAKULEI GRAMYA UNNAYAN COMMITTEE VS STATE OF ORISSA	SHREYAN DAS VS	// 0 //
495	WP(C)/0009651/2020	RAMPRASAD PATEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
496	WP(C)/0009652/2020	GANDARAM KATHARE VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
497	WP(C)/0009653/2020	SATYANANDA DASH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
498	WP(C)/0009654/2020	DAYA SAGAR BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
499	WP(C)/0009655/2020	DAYA SAGAR BEHERA	MOHENDRA KUMAR MOHAPATRO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
500	WP(C)/0009656/2020	BHIKARI PATEL	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	()
		STATE OF ODISHA		//
501	WP(C)/0009657/2020	SUJIT KUMAR MISHRA	DEEPALI MAHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
502	WP(C)/0009658/2020	BASANTA KUMAR PARIDA	JAYDEEP PAL	//
		VS	VS	()
		STATE OF ODISHA		//
503	WP(C)/0009659/2020	BANAMALI SATAPATHY	DEEPALI MAHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
504	WPCRL/0000034/2020	BISWAJIT BEHERA	BIBHUDUTTA PANDA	/ /0
		VS	VS	()
		STATE OF ORISSA		//
505	ABLAPL/0003632/2020	NAROTTAM NAIK @ TULU NAIK	PARTHA SARATHI NAYAK	RASOL /6 /2020
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0003633/2020	BHABAGRAHI BEHERA	PURUSOTTAM CHULI	BARIPADA TOWN /202 /2019
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0003634/2020	KANHU CHARAN GIRI	BIBHUTI RANJAN MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0003635/2020	JADA @ NIRMALA CHANDRA PANDA @ LINGSA @ PINKA @ KUMAR MOHANTY	SIRADI @ PINKA @ KUMAR MOHANTY	GHASIPURA /40 /2020
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0003636/2020	LOKA @ LOKANATH SWAIN	JAYADEBA BEHERA	RANPUR /50 /2020
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0003637/2020	SAGAR KISHAN	SOUMYA RANJAN DAS	PLANTSITE /23 /2018
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0003638/2020	STATE OF ODISHA TULU @ ASHOK KUMAR SAHOO VS	SURYAKANTA DWIBEDI VS	// JAGATPUR /372 /2019 ()
512	ABLAPL/0003639/2020	STATE OF ODISHA JAGANNATH PATRA VS	N.SAHANI VS	// SORO /51 /2020 ()
513	ABLAPL/0003640/2020	STATE OF ODISHA C.SIVA KUMAR @ SIBA VS	AMAR KUMAR MOHANTY VS	// BOUDH /32 /2020 ()
514	ABLAPL/0003641/2020	STATE OF ODISHA ABHILASH SAHOO @ RAJA SAHOO VS	H.S.MISHRA VS	// TUSRA /22 /2020 ()
515	ABLAPL/0003642/2020	STATE OF ODISHA SUSANTA KUMAR NAYAK @ TUSHAR SAHO PRASANTA KUMAR SAHOO VS	VS	// PIPLI /255 /2015 ()
516	ABLAPL/0003643/2020	STATE OF ODISHA SANJAYA KUMAR DIGAL VS	B.MOHANTY VS	// / /0 ()
517	ABLAPL/0003644/2020	STATE OF ODISHA SUJATA MOHANTY VS	PRASANTA KUMAR SAHOO VS	// JATNI P.S. /71 /2020 ()
518	ABLAPL/0003645/2020	STATE OF ODISHA BHAGABAN JENA VS	AMITAV TRIPATHY VS	// JANKIA P.S. /20 /2020 ()
519	ABLAPL/0003646/2020	STATE OF ODISHA JAYA BARAL VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /2 /2020 ()
520	ABLAPL/0003647/2020	STATE OF ODISHA GEETA @ GITA BARIK VS	S.K.BHANJADEO VS	// KHALLIKOTE /141 /2009 ()
521	ABLAPL/0003648/2020	STATE OF ODISHA LIPU PRADHAN VS	S.K. BHANJADEO VS	// KHURDA SADAR /38 /2020 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0003649/2020	TUKUNA OJHA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	/ /0 () //
523	ABLAPL/0003650/2020	ANIL KHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	BHADRAK TOWN /65 /2020 () //
524	ABLAPL/0003651/2020	BALI TARAI VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	KHALLIKOTE /72 /2020 () //
525	ABLAPL/0003652/2020	KALPATARU SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /35 /2020 () //
526	ABLAPL/0003653/2020	MALATI SANTARA VS STATE OF ODISHA	MD.G.MADANI VS	BASUDEVPUR /352 /2019 () //
527	ABLAPL/0003654/2020	GOURANGA DAS VS STATE OF ODISHA	MD.G.MADANI VS	BONTH /20 /2020 () //
528	ABLAPL/0003655/2020	JAPURA @ SUSHANTA KUMAR SINGH VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /256 /2019 () //
529	ABLAPL/0003656/2020	SAROJ KUMAR SAHOO VS STATE OF ODISHA	RABINDRA NATH PANDA VS	NIALI /325 /2019 () //
530	ABLAPL/0003657/2020	GANESH MAJHI VS STATE OF ODISHA	UMAKANTA BARIK VS	DABUGAM /28 /2020 () //
531	ABLAPL/0003658/2020	ASHOK KUMAR NAYAK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHAIRA /49 /2020 () //
532	ABLAPL/0003659/2020	KANHU @ CHANDRA ACHARYA @ CHANDRA SETHI VS STATE OF ODISHA	SEKHARACHARYA VS	SAHID NAGAR P.S. /61 /2020 () //
533	ABLAPL/0003660/2020	SURESH JENA	MANORANJAN ACHARYA	NUAGAON /42 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0003661/2020	ALOK CHAMPATI	PARSURAM PANDA	RANPUR /115 /2015
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0003662/2020	MANJEET SINGH @ MUNU	MANOJ VERMA	JHARSUGUDA /68 /2010
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0003663/2020	GOURA BARIK	P.R.SINGH	KOIDA /81 /2017
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0003664/2020	PRAKASH CHANDRA PARIJA	TUSAR KUMAR MISHRA	UDITNAGAR /226 /2019
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0003665/2020	RAMESH KUMAR AGRAWAL	PRASANTA KUMAR NAYAK	KANTABANJI /51 /2020
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0003666/2020	CHINU @ SIDHANTA DIGAL	RAMDAS ACHARY	PHULBANI TOWN /19 /2020
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0003667/2020	LITU NAYAK	RAMDAS ACHARY	BEGUNIA P.S. /29 /2020
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0003668/2020	ATUL PATRA	SAMBEET PATTANAYAK	GOP /48 /2020
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0003669/2020	PRAMOD KUMAR DAS	UNMESH CHANDRA JENA	BHADRAK RURAL /164 /2020
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0003670/2020	TALA @ MIRZA TALHA BAIG	PRASANNA KUMAR MOHANTY	NEMALO /104 /2019
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0003671/2020	MITHUN BHOLA @ MITHUN KUMAR BHOLO	JITENDRA SAMANTARAY	HINJILI (ASKA) /58 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0003672/2020	STATE OF ODISHA SAMIR KU MOHANTY @ SAMEER KUMAR MOHANTY VS	JAYESWAR BEHERA VS	// KAPTIPADA /199 /2019 ()
546	ABLAPL/0003673/2020	STATE OF ODISHA SATISH BALLAV PRADHAN VS	A.K.RAY VS	// CHAMPUA /49 /2020 ()
547	ABLAPL/0003674/2020	STATE OF ODISHA MOHAMMAD MANIRUL ISLAM KHAN @ MUMTAZ VS	MURSID KHAN VS	// JALESWAR /333 /2019 ()
548	ABLAPL/0003675/2020	STATE OF ODISHA ABDUL SAJIT KHAN VS	JYOTIRMAYA SAHOO VS	// KHURDA P.S. /76 /2020 ()
549	ABLAPL/0003676/2020	STATE OF ODISHA PRASANTA PRADHAN VS	JYOTIRMAYA SAHOO VS	// DIGAPAHANDI /32 /2020 ()
550	ABLAPL/0003677/2020	STATE OF ODISHA AJAY MALLIK @ RAKHAL VS	RAMESH CH.OJHA VS	// BARI /287 /2019 ()
551	ABLAPL/0003678/2020	STATE OF ODISHA BINAYA KUMAR BEHERA @ BINOD BEHERA VS	KARUNAKAR GAYA VS	// DERABIS /24 /2020 ()
552	ABLAPL/0003679/2020	STATE OF ODISHA CHANDRA @ CHANDRAMANI NAIK VS	ASUTOSH TRIPATHY VS	// ANGUL TOWN /262 /2020 ()
553	ABLAPL/0003680/2020	STATE OF ODISHA SILU PATTANAIAK VS	ASUTOSH TRIPATHY VS	// ANGUL TOWN /173 /2020 ()
554	ABLAPL/0003681/2020	STATE OF ODISHA SUMANTA SAHU VS	SANGRAM KESHARI ROUT VS	// / /0 ()
555	ABLAPL/0003682/2020	STATE OF ODISHA MANOJ JENA @ MANOJ KUMAR JENAMANI VS	ARUN KUMAR DAS-1 VS	// DHENKANAL SADAR /64 /2019 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	ABLAPL/0003683/2020	PRAKASH NAIK VS STATE OF ODISHA	ARUN KUMAR DAS-1 VS	DHENKANAL SADAR /322 /2011 () //
557	ABLAPL/0003684/2020	PANKAJINI MAJHI VS STATE OF ODISHA	PARSURAM PANDA VS	DARINGBADI /120 /2019 () //
558	ABLAPL/0003685/2020	PRAMILA BRAHMA @ CHANDA BRAHMA VS STATE OF ODISHA	B.N.MOHAPATRA VS	NANDIPADA /11 /2014 () //
559	ABLAPL/0003686/2020	RAJARAM BEHERA VS STATE OF ODISHA	B.SAHOO VS	/ /0 () //
560	ABLAPL/0003687/2020	RAJ KUMAR AGARWAL VS STATE OF ODISHA	SUMEET LAL VS	JENAPUR /36 /2020 () //
561	ABLAPL/0003688/2020	JHUNA RANI SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /181 /2019 () //
562	ABLAPL/0003689/2020	TRILOCHAN BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	DERABIS /24 /2020 () //
563	ABLAPL/0003690/2020	PRASANT KUMAR DALEI VS STATE OF ODISHA	B.N.MAHAPATRA VS	RAIRANGPUR (RURAL) /52 /2017 () //
564	ABLAPL/0003691/2020	PRASANT KUMAR DALEI VS STATE OF ODISHA	B.N.MAHAPATRA VS	RAIRANGPUR (RURAL) /53 /2017 () //
565	ABLAPL/0003692/2020	BIDYADHAR SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /181 /2019 () //
566	ABLAPL/0003693/2020	RAJANI PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /99 /2020 () //
567	ABLAPL/0003694/2020	SOMANATH BEHERA	GOPAL KRISHNA NAYAK	BHANJANAGAR /99 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
568	ABLAPL/0003695/2020	STATE OF ODISHA GANESH TAREI	JYOTIRMAYA SAHOO	// BANAPUR P.S. /64 /2020
		VS	VS	()
569	ABLAPL/0003696/2020	STATE OF ODISHA LITU KHATUA	ARUN KUMAR DAS--1	// BALASORE SADAR /129 /2019
		VS	VS	()
570	ABLAPL/0003697/2020	STATE OF ODISHA DEBASHISH NAIK	ARUN KUMAR DAS-1	// KANTABANIA PS /44 /2018
		VS	VS	()
571	ABLAPL/0003698/2020	STATE OF ODISHA DEBENDRA MALLIK @ MALIK	DEBENDRA NARAYAN PATTNAIK	// MAHAKALPARA /20 /2020
		VS	VS	()
572	ABLAPL/0003699/2020	STATE OF ODISHA PIYUSH YADAV	RABI NARAYAN BEHERA	// PLANTSITE /23 /2018
		VS	VS	()
573	ABLAPL/0003700/2020	STATE OF ODISHA MUKESH KUMAR NAYAK	SANJAYA KUMAR DAS-2	// KHANTAPADA /73 /2020
		VS	VS	()
574	ABLAPL/0003701/2020	STATE OF ODISHA RAMESH CHANDRA PRUSTY	BISWARANJAN DALAI	// MARSHAGHAI /252 /2019
		VS	VS	()
575	ABLAPL/0003702/2020	STATE OF ODISHA DUSHASAN PANDA	PARTHA SARATHI NAYAK	// BARI /53 /2020
		VS	VS	()
576	ABLAPL/0003703/2020	STATE OF ODISHA DILLIP SETHY @ DILIP SETHY	ROHIT MAHATO	// MARSHAGHAI /49 /2020
		VS	VS	()
577	ABLAPL/0003704/2020	STATE OF ODISHA SAMIR PRADHAN	MANORANJAN PADHY	// PATTAPUR (ASKA) /178 /2019
		VS	VS	()
578	ABLAPL/0003705/2020	STATE OF ODISHA PABANA @ RATIKANTA GIRI	P.R.MISHRA	// BHADRAK RURAL /127 /2020
		VS	VS	()

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FILING REPORT AS ON :13/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	ABLAPL/0003706/2020	STATE OF ODISHA DILLIP KUMAR MAJHI @ DILLIP KUMAR MAJHI VS	J.K.KHUNTIA VS	// BALASORE TOWN /282 /2019 ()
580	ABLAPL/0003707/2020	STATE OF ODISHA BIKI @ NIRANJAN NAYAK VS	J.K.KHUNTIA VS	// BALASORE SADAR /165 /2018 ()
581	ABLAPL/0003708/2020	STATE OF ODISHA RANJAN KULDEEP VS	SHIBANI SANKAR PRADHAN VS	// KORAPUT SADAR /10 /2020 ()
582	ABLAPL/0003709/2020	STATE OF ODISHA MUNI BIBI VS	SUSHANTA KUMAR SAMANTARAY VS	// DARGHA BAZAR /116 /2019 ()
583	ABLAPL/0003710/2020	STATE OF ODISHA MUNI BIBI VS	SUSHANTA KUMAR SAMANTARAY VS	// DARGHA BAZAR /117 /2019 ()
584	ABLAPL/0003711/2020	STATE OF ODISHA RABINDRA MALLICK VS	MANOJ KUMAR MALLICK VS	// JAGATPUR /55 /2020 ()
585	ABLAPL/0003712/2020	STATE OF ODISHA DIPAK KUMAR BEHERA VS	KISHOR KUMAR SAHOO VS	// BANSADA /53 /2020 ()
586	ABLAPL/0003713/2020	STATE OF ODISHA PADMALOCHAN MUDULI VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /34 /2020 ()
587	ABLAPL/0003714/2020	STATE OF ODISHA ISWAR @ ISWAR CHANDRA LUHA VS	A.K.SAHOO VS	// REAMAL /116 /2012 ()
588	ABLAPL/0003715/2020	STATE OF ODISHA KARUNAKAR MOHAPATRA @ PINTU MOHAPATRA VS	JYOTIRMAYA SAHOO VS	// SAHID NAGAR P.S. /120 /2020 ()
589	ABLAPL/0003716/2020	STATE OF ODISHA JITEN KUMAR SUNA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// KOMNA PS /151 /2013 () //

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FILING REPORT AS ON :13/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	ABLAPL/0003717/2020	BHABANI CHARAN RATH VS STATE OF ODISHA	B.MANSINGH VS	/ /0 () //
591	ABLAPL/0003718/2020	PARSURAM PALEI VS STATE OF ODISHA	S.P.DASH VS	JASHIPUR /34 /2020 () //
592	ABLAPL/0003719/2020	KRUSHNA PRASAD URMA @ MUNA VS STATE OF ODISHA	A.K.DASH VS	MAHILA PS SAMBALPUR /15 /2020 () //
593	ABLAPL/0003720/2020	ASHOK KUMAR DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	REMUNA /11 /2020 () //
594	ABLAPL/0003721/2020	SUJIT KUMAR @ SUJIT KUMAR SAHU VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	CHANDRASEKHARPUR /77 /2020 () //
595	ABLAPL/0003722/2020	JITEN KUMAR SUNA VS STATE OF ODISHA	A.K.SAHOO VS	KOMNA PS /156 /2013 () //
596	ABLAPL/0003723/2020	KUEL @ MANORANJAN NAYAK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /94 /2020 () //
597	ABLAPL/0003724/2020	O.KRISHNA RAO VS STATE OF ODISHA	B.K.GHADEI VS	TANGI /48 /2020 () //
598	ABLAPL/0003725/2020	MD. ELIYAS @ ELO VS STATE OF ODISHA	DALIRANI BEHURAY VS	DHENKANAL SADAR /80 /2019 () //
599	ABLAPL/0003726/2020	G.JAGANNATH RAO VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	GOLANTHARA (BERHAMPUR) /72 /2020 () //
600	ABLAPL/0003727/2020	DINESH PRASAD PATTANAYAK VS STATE OF ODISHA	SMITA RANJAN PATTANAIAK VS	/ /0 () //
601	ABLAPL/0003728/2020	TAPAMAYA PATTANAYAK	SMITA RANJAN PATTANAIAK	/ /0

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FILING REPORT AS ON :13/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
602	ABLAPL/0003729/2020	PRAKASH @ PRAKASH KUMAR NAIK	CHHABI BEHERA	SAHID NAGAR P.S. /126 /2020
		VS	VS	()
		STATE OF ODISHA		//
603	ABLAPL/0003730/2020	PRADIP KUMAR JENA	JAYAKRISHNA MOHAPATRA	BANSADA /37 /2018
		VS	VS	()
		STATE OF ODISHA		//
604	ABLAPL/0003731/2020	DILIP KUMAR MAHANTA	JAYAKRISHNA MOHAPATRA	GHATAGAON /24 /2020
		VS	VS	()
		STATE OF ODISHA		//
605	ABLAPL/0003732/2020	SRIGURU ABHINANDAN	BISWAJIT PASAYAT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
606	ABLAPL/0003733/2020	MOHAN CHARAN JENA	SURESH KUMAR JENA	MANGALPUR /83 /2020
		VS	VS	()
		STATE OF ODISHA		//
607	ABLAPL/0003734/2020	PAMOD KUMAR MOHANTY	S.K.MOHANTY	TIHIDI /51 /2020
		VS	VS	()
		STATE OF ODISHA		//
608	ABLAPL/0003735/2020	SUKANTA BEHERA	S.K.MOHANTY	BANSADA /48 /2020
		VS	VS	()
		STATE OF ODISHA		//
609	ABLAPL/0003736/2020	PRASANTA KUMAR SAMAL	PRADEEP KUMAR PARIDA	ATHGARH /316 /2019
		VS	VS	()
		STATE OF ODISHA		//
610	ABLAPL/0003737/2020	SANJAY KUMAR SAHOO	DINESH KUMAR MOHANTY	CHANDANPUR /46 /2020
		VS	VS	()
		STATE OF ODISHA		//
611	ABLAPL/0003738/2020	SEKH SAFFIRUDDIN @ SEKH SAFIRUDDIN	AMULYA RATNA PANDA	JALESWAR /69 /2020
		VS	VS	()
		STATE OF ODISHA		//
612	ABLAPL/0003739/2020	BIJAY MAHALIK	BASANTA KUMAR DAS	GHATAGAON /18 /2020
		VS	VS	()

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FILING REPORT AS ON :13/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
613	ABLAPL/0003740/2020	STATE OF ODISHA HIMALAYA PATRA @ HIMANSHU VS	MAITRIJIT MOHANTY VS	// SAHADEV KHUNTA /205 /2019 ()
614	ABLAPL/0003741/2020	STATE OF ODISHA SULOCHANA JENA VS	SASMITA DEBATA VS	// CHAULIAGANJA /100 /2020 ()
615	ABLAPL/0003742/2020	STATE OF ODISHA TUSHAR RANJAN DASH VS	DEVASHIS PANDA VS	// DHENKANAL TOWN /72 /2020 ()
616	ABLAPL/0003743/2020	STATE OF ODISHA MINATI DASH VS	DEBASIS MISHRA VS	// BHADRAK RURAL /133 /2020 ()
617	ABLAPL/0003744/2020	STATE OF ODISHA SUSANTA BAJENI VS	MOHENDRA KUMAR MOHAPATRO VS	// / /0 ()
618	ABLAPL/0003745/2020	STATE OF ODISHA DEEPAK RANJAN BEHERA VS	SAMVIT MOHANTY VS	// BELAGARH /26 /2019 ()
619	ABLAPL/0003746/2020	STATE OF ODISHA NARI @ NARESH BISWAL @ SAHOO VS	RAMANI KANTA PATTANAIK VS	// GONDIA /202 /2019 ()
620	ABLAPL/0003747/2020	STATE OF ODISHA ANUP MISTRY VS	SUKANTA KUMAR DALAI VS	// MALKANGIRI /126 /2019 ()
621	ABLAPL/0003748/2020	STATE OF ODISHA BALARAM SAHOO VS	PRAVASHA PUJAREE PARIDA VS	// SAHID NAGAR P.S. /543 /2015 ()
622	ABLAPL/0003749/2020	STATE OF ODISHA MITU SINGH VS	BASANTA KUMAR DAS VS	// GHATAGAON /18 /2020 ()
623	ABLAPL/0003750/2020	STATE OF ODISHA BHASKAR DASH VS STATE OF ODISHA	UDIT RANJAN JENA VS	// NILGIRI /285 /2018 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
624	ABLAPL/0003751/2020	AJIT KUMAR GUPTA VS STATE OF ODISHA	CHINMAYA MOHANTY VS	MADHUPATNA /45 /2020 () //
625	ABLAPL/0003752/2020	JAMBESWAR ROUSTRAY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	TANGI (KHURDA) /68 /2020 () //
626	ABLAPL/0003753/2020	BISWAJIT SAHOO VS STATE OF ODISHA	SUBRATA PANDA VS	DHENKANAL TOWN /69 /2020 () //
627	ABLAPL/0003754/2020	RAGHUNATH SAHOO VS STATE OF ODISHA	DEBASISH SAMAL VS	REMUNA /43 /2020 () //
628	ABLAPL/0003755/2020	DEEPAK NAYAK VS STATE OF ODISHA	GOPINATH PANDA VS	MAHILA P.S. BUXIBAZAR /17 /2020 () //
629	ABLAPL/0003756/2020	CHARAN BHUMIJ VS STATE OF ODISHA	BISIKESAN PRADHAN VS	BRAHMANITARANG /09 /2015 () //
630	ABLAPL/0003757/2020	DIPUN PANDA @ SATYABRATA PANDA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BHADRAK RURAL /162 /2020 () //
631	ABLAPL/0003758/2020	ABDUL JARIF KHAN VS STATE OF ODISHA	AMITABH NAIK VS	KHURDA P.S. /74 /2020 () //
632	ABLAPL/0003759/2020	LAXMIDHAR MOAHARANA VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	CHOUDWAR /129 /2016 () //
633	WPC(OA)/0000469/2002	S.MADHABA REDDY VS STATE OF ODISHA	S.N.PATNAIK VS	// () //
634	WPC(OA)/0000470/2002	BATI KHEMUDU VS STATE OF ODISHA	S.N.PATNAIK VS	// () //
635	WPC(OA)/0000471/2002	GANESWAR BHOI	S.N.PATNAIK	//

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FILING REPORT AS ON :13/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
636	WPC(OA)/0000475/2002	STATE OF ODISHA DHANESWAR REDDY	S.N.PATNAIK	//
		VS	VS	0
637	WPC(OA)/0000479/2002	STATE OF ODISHA SANATAN JANI	S.N.PATNAIK	//
		VS	VS	0
638	WPC(OA)/0000480/2002	STATE OF ODISHA GORA MUNDA GUDIA	S.N.PATNAIK	//
		VS	VS	0
639	WPC(OA)/0000481/2002	STATE OF ODISHA DALIMA KHEMUDU	S.N.PATNAIK	//
		VS	VS	0
640	WPC(OA)/0000589/2002	STATE OF ODISHA KHILLO CHANDRAMA	S.N.PATNAIK	//
		VS	VS	0
641	WPC(OAC)/0000984/2019	STATE OF ODISHA NILAMANI PALLAI	M/S.DHULIRAM PATTANAYAK	//
		VS	VS	0
642	WPC(OAC)/0003122/2018	STATE OF ODISHA RASHMITA DAS	M/S.SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//

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MISC CASES FILED on :13/03/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2020 LPA/2/2020	SHARMISTHA SENAPATI-MP	RAJU KUMAR SATPATHY
2	3/2020 LPA/2/2020	SHARMISTHA SENAPATI-MP	RAJU KUMAR SATPATHY
3	9/2020 WPC(OA)/475/2002	DHANESWAR REDDY-MP	S.N.PATNAIK
4	26/2020 ELPET/14/2019	NIHAR RAY-MP	SIDHARTH PRASAD DAS
5	27/2020 ELPET/14/2019	NIHAR RAY-MP	SIDHARTH PRASAD DAS
6	32/2020 TRPCRL/33/2020	BABULA SABAR-MP	SHANTI PRAKASH MOHANTY
7	33/2020 TRPCRL/34/2020	SK.SAITULLAH-MP	UDIT RANJAN JENA
8	39/2020 LAA/14/2020	DEPUTY CHIEF ENGINEER (CON. II), EAST COAST RAILWAY, NIJMOHAPATRA	N.MOHAPATRA
9	63/2020 CMAPL/181/2020	MATHURI SAHOO-MP	H.S.SATAPATHY
10	84/2020 CRLMP/416/2020	PROF DR. SATYA PRAKASH PANDA-MP	SASWAT K.ACHARYA
11	85/2020 CRLMP/417/2020	DR.CHANDRA DHWAJ PANDA-MP	SASWAT K.ACHARYA
12	86/2020 CRLMP/421/2020	SPANDANA SPHOORTY FINANCIAL LTD-MP	RABINDRANATH PRUSTY
13	94/2020 TRP(C)/5/2018	JYOSHNA MAYEE PATI-MP	M/S.S.P.DASH
14	95/2020 TRP(C)/87/2020	MINATI BEHERA-MP	ARIJEET MISHRA
15	96/2020 TRP(C)/88/2020	BANITA KUMARI JENA-MP	DEBASIS MISHRA
16	112/2020 WPC(OAC)/3122/2018	RASHMITA DAS-MP	M/S.SHASHI BHUSAN JENA
17	113/2020 WPC(OAC)/3122/2018	RASHMITA DAS-MP	M/S.SHASHI BHUSAN JENA
18	132/2020 RPFAM/18/2019	JAGANNATH JENA-MP	RAGHUNATH DAS MOHAPATRA
19	194/2020 RSA/263/2007	MADAN GOPAL SHARMA-MP	M/S.GOPAL KRUSHNA MOHANTY
20	228/2020 BLAPL/34/2020	TAPAN ROUT-MP	BIDYALOK MOHAPATRA
21	231/2020 BLAPL/2345/2020	SUKANTA BARIK-MP	DEEPAK KUMAR SAHOO
22	232/2020 BLAPL/2374/2020	DEEPAK KUMAR-MP	J.K.KHUNTIA
23	265/2020 FAO/219/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD, PMS	SANTANA KUMAR MAHALI
24	266/2020 FAO/300/2003	BANSIDHAR PANDA-MP	M/S. D.P.MOHANTY
25	267/2020 FAO/366/2020	JEMI KUMARI @ JAYASHEREE SAMAL-MP	ARUN KUMAR ACHARYA
26	268/2020	GADADHAR BARIK-MP	DHANANJAYA MUND

27	FAO/369/2020 269/2020	KAWITA DEVI-MP	DHANANJAYA MUND
28	FAO/370/2020 270/2020 CRLREV/212/2020	BISHNU PRASAD MISHRA-MP	BISWAJIT NAYAK
29	270/2020 FAO/372/2020	PHULA MURMU-MP	DHANANJAYA MUND
30	271/2020 CRLREV/809/2019	SUJATA BEHERA-MP	M/S.G.N.MOHAPATRA
31	271/2020 FAO/376/2020	SHEPHALI GHOSH-MP	DHANANJAYA MUND
32	272/2020 CRLREV/213/2020	PRAVASINI KAR-MP	GOPAL KRUSHNA MOHANTY
33	272/2020 FAO/378/2020	SUBAL LENKA-MP	KALPATARU PANIGRAHI
34	273/2020 CRLREV/635/2017	KISHORE KUMAR MOHAPATRA-MP	M/S.B.S.MISHRA
35	273/2020 FAO/380/2020	MILI RAO-MP	DHANANJAYA MUND
36	274/2020 CRLREV/214/2020	PRAVASH CHANDRA MISHRA-MP	MOHENDRA KUMAR MOHAPATRO
37	274/2020 FAO/381/2020	PADMA NAIK-MP	KALPATARU PANIGRAHI
38	275/2020 FAO/382/2020	SUKANTI PALEI-MP	DHANANJAYA MUND
39	287/2020 WA/189/2020	CHITRA MAHANAND-MP	SUSHANT KUMAR JOSHI
40	288/2020 WA/195/2020	KULDEEP MOHANTY-MP	ADV.
41	289/2020 WA/149/2020	BRANCH MANAGER, STATE BANK OF INDIA-MP	PRADIPTA KUMAR MOHANTY
42	301/2020 CMP/286/2020	BHAGYARATHI @ BHAGIRATHI MAHAKUD @ MAHAKHUNDA	INDIA KUMAR MISHRA
43	302/2020 CMP/287/2020	LAXMI PRIYA MISHRA-MP	AMIT PRASAD BOSE
44	303/2020 CMP/288/2020	MANAMOHAN PRADHAN-MP	S.D.DAS
45	304/2020 CMP/294/2020	SK.NASIR UDDIN-MP	J.K.MISHRA 2
46	305/2020 CMP/295/2020	NARAYAN ROUT-MP	BIBEKANANDA BHUYAN
47	353/2020 RVWPET/191/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
48	354/2020 RVWPET/191/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
49	355/2020 RVWPET/191/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
50	378/2020 MACA/223/2020	THE DIVISIONAL MANAGVER, THE ORIENTAL INSURANCE CO. LTD.-MP	CEYLON BEHMRI DAS
51	379/2020 MACA/224/2020	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	INDIA SINGH
52	380/2020 MACA/189/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD.-MP	ANAHITOSH SINHA
53	381/2020 MACA/225/2020	DIVISIONAL MANAGER,DO,NEW INDIA ASSURANCE COMPANY LTD.-MP	OSID SMPHA
54	382/2020 MACA/200/2020	PRAVASHINI NAYAK-MP	PRADEEP KUMAR MISHRA
55	383/2020 MACA/227/2020	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.-MP	INDIA MOHAPATRA
56	384/2020 MACA/228/2020	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	M/S.S.S.RAO
57	385/2020 MACA/228/2020	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	M/S.S.S.RAO

58	386/2020 MACA/66/2020	CHIEF REGIONAL MANAGER, ORIENTAL INSURANCE CO.SOMNATH ROY	SOMNATH ROY
59	387/2020 MACA/229/2020	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO.COMINAMH ROY	SOMNATH ROY
60	388/2020 MACA/230/2020	THE NEW INDIA ASSURANCE CO. LTD.-MP	SOMNATH ROY
61	461/2020 CRLA/57/2019	SIBA@SIBA SANKAR GOUDA-MP	JITENDRA SAMANTARAY
62	462/2020 CRLA/165/2016	PRADEEP DEHURI-MP	M/S.SARAT CHANDRA MEKAP
63	463/2020 CRLA/783/2018	DHABALESWAR PUJARI@DHABALA-MP	M/S.BIDYALOK MOHAPATRA
64	465/2020 CRLA/279/2019	GOKULA NAYAK-MP	M/S.ASUTOSH TRIPATHY
65	466/2020 CRLA/279/2019	GOKULA NAYAK-MP	M/S.ASUTOSH TRIPATHY
66	467/2020 CRLA/218/2020	JOGENDRA PUNJI-MP	A.K.SAHOO
67	468/2020 CRLA/218/2020	JOGENDRA PUNJI-MP	A.K.SAHOO
68	469/2020 CRLA/6/2005	PREM KHADIA-MP	M/S.SISIR KU.PUROHIT
69	470/2020 CRLA/219/2020	RANJIT SAHU-MP	ANIRUDHA DAS
70	471/2020 CRLA/219/2020	RANJIT SAHU-MP	ANIRUDHA DAS
71	472/2020 CRLA/221/2020	ASHOK KUMAR BAG-MP	SMRUTI RANJAN MOHAPATRA
72	473/2020 CRLA/221/2020	ASHOK KUMAR BAG-MP	SMRUTI RANJAN MOHAPATRA
73	474/2020 CRLA/223/2020	KRUSHNA CHANDRA SAMAL-MP	DILLIP MOHANTY
74	475/2020 CRLA/223/2020	KRUSHNA CHANDRA SAMAL-MP	DILLIP MOHANTY
75	476/2020 CRLA/224/2020	SIBA SANKAR MAHANKUDA-MP	RAMESH AGARWAL
76	477/2020 CRLA/224/2020	SIBA SANKAR MAHANKUDA-MP	RAMESH AGARWAL
77	478/2020 CRLA/224/2020	SIBA SANKAR MAHANKUDA-MP	RAMESH AGARWAL
78	481/2020 CRLMC/854/2020	HEMANTA KUMAR KAR-MP	JITENDRA SAMANTARAY
79	482/2020 CRLMC/855/2020	INDULATA NAYAK-MP	N.R.ROUT
80	483/2020 CRLMC/3294/2016	CHANDA BRAHMA-MP	M/S.B.N.MOHAPATRA
81	484/2020 CRLMC/859/2020	MINAKETAN MISHRA-MP	B.S.DASPARIDA
82	485/2020 CRLMC/860/2020	JYOTIRMA YEE SINGH-MP	SOUBHAGYA KUMAR DASH
83	486/2020 CRLMC/390/2020	KHAGESWAR PAIKROY @ PAIKRAY-MP	NIRANJAN SINGH(1)
84	487/2020 CRLMC/2763/2019	PRAVAT RANJAN BISWAL-MP	M/S.HEMANTA KUMAR MUND
85	488/2020 CRLMC/867/2020	BIJAY KUMAR MUKHI-MP	B.PASAYAT
86	489/2020 CRLMC/868/2020	RAKESH PANDA@RAKESH KUMAR PADNA-MP	DILLIP KUMAR SAHOO
87	490/2020 CRLMC/869/2020	PURNA CHANDRA BARIK-MP	H.N.MOHAPATRA
88	491/2020 CRLMC/871/2020	PATIA KHAN-MP	S.K.BHANJADEO
89	492/2020	SRIKANTA MOHAPATRA-MP	J.K.KHUNTIA

	CRLMC/872/2020		
90	4112/2020 WP(C)/9375/2020	SATYABRATA DAS-MP	S.K.NAYAK..2
91	4113/2020 WP(C)/9376/2020	AJAYA KUMAR PARIDA-MP	S.K.NAYAK..2
92	4115/2020 WP(C)/4226/2020	BINAYA KUMAR DAS-MP	M/S.BIREN SANKAR TRIPATHY
93	4116/2020 WP(C)/9381/2020	SARADA PRASAD TARAI-MP	AMIT PRASAD BOSE
94	4117/2020 WP(C)/9382/2020	PRAFULLA KUMAR SAHOO-MP	SUSANTA KUMAR JOSHI
95	4118/2020 WP(C)/9385/2020	KEDARNATH BARADA-MP	MANOJ OJHA
96	4119/2020 WP(C)/9387/2020	REKHA MALLIK-MP	RABINDRANATH PRUSTY
97	4120/2020 WP(C)/9388/2020	JITANSHU NANDAN MAHANA-MP	NILAKANTA JUJHARSINGH
98	4121/2020 WP(C)/9393/2020	RAMA CHANDRA MADI-MP	G.N.MISHRA
99	4122/2020 WP(C)/3296/2006	GOPABANDHU NAIK-MP	M/S.SAVITRI RATHO
100	4123/2020 WP(C)/15501/2008	ASHOK KU.SINGH-MP	M/S.ANUP KU.BOSE
101	4124/2020 WP(C)/9394/2020	PRAMILA SAHOO-MP	S.S.BARICK
102	4125/2020 WP(C)/9395/2020	BASANTA KUMAR MARNDI-MP	NARESH CHANRA JENA
103	4126/2020 WP(C)/20808/2019	SUPTIMAYEE ACHARYA-MP	M/S.RAKESH SAHU
104	4127/2020 WP(C)/9399/2020	KHIROD SAHOO-MP	SATYAJIT MUKHERJEE
105	4128/2020 WP(C)/9398/2020	TRIMUL KUMAR REDDY-MP	ALOK KUMAR MOHAPATRA
106	4129/2020 WP(C)/23052/2015	SANTOSINI ADHA-MP	M/S.PABITRA KU.NAYAK
107	4130/2020 WP(C)/9413/2020	M/S.BHARAT MOTORS LTD-MP	BHABANI PRASAD MOHANTY
108	4131/2020 WP(C)/9414/2020	SIDHESWAR SAHA-MP	SAMIR KUMAR MISHRA
109	4132/2020 WP(C)/9415/2020	M/S. SHYAM METALICS AND ENERGY LTD-MP	BHABANI PRASAD MOHANTY
110	4133/2020 WP(C)/9415/2020	M/S. SHYAM METALICS AND ENERGY LTD-MP	BHABANI PRASAD MOHANTY
111	4134/2020 WP(C)/9416/2020	RATIKANTA MAJHI-MP	SAMIR KUMAR MISHRA
112	4135/2020 WP(C)/9417/2020	M/S.BHARAT MOTORS LTD-MP	BHABANI PRASAD MOHANTY
113	4136/2020 WP(C)/8070/2020	ABINASH ROUL-MP	SAMEER KUMAR DAS
114	4137/2020 WP(C)/9418/2020	M/S. SHYAM METALICS AND ENERGY LTD-MP	BHABANI PRASAD MOHANTY
115	4138/2020 WP(C)/9418/2020	M/S. SHYAM METALICS AND ENERGY LTD-MP	BHABANI PRASAD MOHANTY
116	4139/2020 WP(C)/9419/2020	PADMALOCHAN MOHANTY-MP	SAMIR KUMAR MISHRA
117	4140/2020 WP(C)/9420/2020	M/S.BHARAT MOTORS LTD-MP	BHABANI PRASAD MOHANTY
118	4141/2020 WP(C)/9421/2020	M/S.SHREE BHARAT MOTORS LTD-MP	BHABANI PRASAD MOHANTY
119	4142/2020 WP(C)/9422/2020	MEHEBUB KHAN-MP	SAMIR KUMAR MISHRA
120	4143/2020 WP(C)/9423/2020	M/S. UNIDEAL INDIA PVT.LTD-MP	BHABANI PRASAD MOHANTY

121	4144/2020 WP(C)/9425/2020	ARPITA SAHA-MP	SAMIR KUMAR MISHRA
122	4146/2020 WP(C)/9430/2020	KHIRODA KUMAR SAHOO-MP	NIRMAL RANJAN ROUTRAY
123	4147/2020 WP(C)/9429/2020	JIHATRAM MEHER-MP	SITIKANT MISHRA
124	4148/2020 WP(C)/9429/2020	JIHATRAM MEHER-MP	SITIKANT MISHRA
125	4149/2020 WP(C)/9431/2020	BINAYA BHUSAN CHOUDHURY-MP	NIRMAL RANJAN ROUTRAY
126	4150/2020 WP(C)/9432/2020	AJAY KUMAR MAHAPATRA-MP	SAMIR KUMAR MISHRA
127	4151/2020 WP(C)/9433/2020	GOUTAMSEN HANSDAH-MP	SAMEER KUMAR DAS
128	4152/2020 WP(C)/24237/2019	TARAKANTA CHOUDHURY-MP	M/S.CHANDRAKANTA NAYAK
129	4153/2020 WP(C)/9435/2020	JAGANNATH MISTRI-MP	SAMIR KUMAR MISHRA
130	4154/2020 WP(C)/9436/2020	SIDHARTH SANKAR MOHAPATRA-MP	SRINIVAS MOHANTY
131	4155/2020 WP(C)/14922/2019	RADHESHYAM AGRAWAL-MP	M/S.PRABODHA CH.NAYAK
132	4156/2020 WP(C)/9443/2020	BISHNU BEHERA-MP	PRAFULLA CHANDRA DAS
133	4157/2020 WP(C)/9442/2020	SUBHRANSUDHAR DAS-MP	PRAFULLA KUMAR RATH
134	4158/2020 WP(C)/9447/2020	SUSANTA KUMAR PARIDA-MP	SAMIR KUMAR MISHRA
135	4159/2020 WP(C)/9449/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
136	4160/2020 WP(C)/9450/2020	SUKUMAR DEY-MP	SAMIR KUMAR MISHRA
137	4161/2020 WP(C)/9451/2020	SHIBASANKAR SAHOO-MP	LAXMIDHAR DASH
138	4162/2020 WP(C)/14242/2015	DHANAMANI PRADHAN-MP	M/S.MAMATA MISHRA
139	4163/2020 WP(C)/9454/2020	SK.OSIM-MP	SAMIR KUMAR MISHRA
140	4164/2020 WP(C)/15300/2019	NIRMAL CHANDRA PANIGRAHI-MP	M/S.BUDHADEV ROUTRAY
141	4165/2020 WP(C)/2123/2020	ABADHUTA BARIK-MP	BIKRAM KESHARI MOHANTY
142	4166/2020 WP(C)/1419/2020	PRASANTA DEBATA-MP	M/S.BIBEKANANDA BHUYAN
143	4167/2020 WP(C)/5004/2020	BENU KANDI-MP	M/S.SANDEEP RATH
144	4168/2020 WP(C)/9475/2020	M/S. MAA KANAK DURGA ENTERPRISES-MP	SUKANTA KUMAR DALAI
145	4169/2020 WP(C)/9479/2020	DEBESH MOHAPATRA-MP	LAXMI PRASAD DWIVEDY
146	4170/2020 WP(C)/9481/2020	TANU MAJUMDAR-MP	SAMIR KUMAR MISHRA
147	4171/2020 WP(C)/9484/2020	SAROJINI SAHOO-MP	JANAKI BALLAV SWAIN
148	4172/2020 WP(C)/9487/2020	LAXMIDHAR BEHERA-MP	SAMIR KUMAR MISHRA
149	4173/2020 WP(C)/9489/2020	M/S.TRINATH CONSTRUCTION AND ELECTRICALS-MP	DEBENDRA KUMAR SAHOO..1
150	4174/2020 WP(C)/9495/2020	SK.NIJAMUDDIN-MP	SAMIR KUMAR MISHRA
151	4175/2020 WP(C)/9499/2020	RADHAKANTA BHUYAN-MP	SAMIR KUMAR MISHRA
152	4176/2020	MAHENDRA PARIDA-MP	SAMIR KUMAR MISHRA

153	WP(C)/9505/2020 4177/2020	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD.-MP	PRAFULLA KUMAR RATH
154	WP(C)/9506/2020 4179/2020	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD.-MP	PRAFULLA KUMAR RATH
155	WP(C)/9507/2020 4180/2020	SATYAJIT SENAPATI-MP	PRAFULLA KUMAR RATH
156	WP(C)/9508/2020 4181/2020	SATYASISH ROUT-MP	PRAFULLA KUMAR RATH
157	WP(C)/9509/2020 4182/2020	RIPAN KU.PATTNAIK-MP	CHITTARANJAN DASH
158	WP(C)/9510/2020 4183/2020	DR.LAMBODAR DEY-MP	B.SINGH
159	WP(C)/9514/2020 4184/2020	GANESH KUMAR PATI-MP	AMIT PRASAD BOSE
160	WP(C)/9516/2020 4185/2020	HARIBOL PANDA-MP	DEEPALI MAHAPATRA
161	WP(C)/8788/2020 4186/2020	BENUDHAR DAS-MP	J.M PATTANAIAK
162	WP(C)/9529/2020 4187/2020	DIVISIONAL MANAGER LIC OF INDIA-MP	ASHOK KUMAR MOHANTY
163	WP(C)/9531/2020 4188/2020	BABAJI CHARAN SAHOO-MP	B.K.NAYAK
164	WP(C)/9532/2020 4189/2020	SATISH SAHU-MP	ARIJEET MISHRA
165	WP(C)/9533/2020 4190/2020	M/S.ACC LTD.-MP	M/S.SIDHARTHA RAY
166	WP(C)/7975/2011 4191/2020	ABHAYA KUMAR BARIK-MP	BHASKAR CHANDRA PANDA
167	WP(C)/9534/2020 4192/2020	M TECH INNOVATIONS LTD-MP	BAIBASWATA PANIGRAHI
168	WP(C)/9541/2020 4193/2020	RAMESH CHANDRA MISHRA-MP	GOURI MOHAN RATH
169	WP(C)/9540/2020 4194/2020	SWELEHA KHATUN-MP	GIRIDHARI SINGH
170	WP(C)/9543/2020 4195/2020	DR.GOPAL CHANDRA NANDA-MP	DEBASIS TRIPATHY
171	WP(C)/9544/2020 4196/2020	SANTOSH KUMAR MAHARANA-MP	S.P. SAHOO
172	WP(C)/9542/2020 4197/2020	SULOCHANA SAHOO-MP	TRILOCHAN PANIGRAHI
173	WP(C)/9547/2020 4198/2020	MANOJ KU BISOI-MP	ARIJEET MISHRA
174	WP(C)/9550/2020 4199/2020	SANTOSH KUMAR PANIGRAHY-MP	SIDHESWAR MALLIK
175	WP(C)/9555/2020 4200/2020	KIRTAN CHARAN BISWAL-MP	M/S.SUBRATA MISHRA
176	WP(C)/17517/2019 4201/2020	BRAJAMOHAN MOHAPATRA-MP	SIDHESWAR MOHANTY
177	WP(C)/9563/2020 4202/2020	MANJU BEHERA-MP	SUSANTA KUMAR BARAL
178	WP(C)/9567/2020 4203/2020	ACHYUTANANDA SWAIN-MP	ANTARYAMI SWAIN
179	WP(C)/9571/2020 4204/2020	KEDAR BEHERA-MP	BIBHUTI BHUSAN MISHRA 2
180	WP(C)/9575/2020 4205/2020	M/S.ANANTA AUTOMOBILES PVT.LTD-MP	KANANBALA ROY CHOUDHURY
181	WP(C)/9412/2020 4206/2020	M/S. ASHIRBAD CONSTRUCTION-MP	PRABODHA CH. NAYAK
182	WP(C)/9583/2020 4207/2020	SUNITA KUMARI PRADHAN-MP	BIDYALOK MOHAPATRA
183	WP(C)/9597/2020 4208/2020	THE MANAGING DIRECTOR,ODISHA SMALL INDUSTRIES CORPORATION	SUBHAKSHI KUMAR MOHAPATRA
	WP(C)/9600/2020		

184	4209/2020 WP(C)/9604/2020	MANJUSHA BHOI-MP	BIDYALOK MOHAPATRA
185	4210/2020 WP(C)/9608/2020	THE MANAGING DIRECTOR,ODISHA SMALL INDUSTRIES CORPORATION-MP	ASHOK KUMAR BEHERA
186	4211/2020 WP(C)/9609/2020	URMILA MUDULI-MP	BIDYALOK MOHAPATRA
187	4212/2020 WP(C)/9612/2020	GOVT. OF ODISHA-MP	A.G.A
188	4213/2020 WP(C)/9613/2020	THE MANAGING DIRECTOR,ODISHA SMALL INDUSTRIES CORPORATION-MP	ASHOK KUMAR BEHERA
189	4214/2020 WP(C)/9619/2020	CHUDAKUTI SERVICE CO-OP SOCIETY LTD-MP	BAIDHAR SAHOO
190	4216/2020 WP(C)/9621/2020	G.M.,IB VALLEY AREA MAHANADI COALFIELDS LTD.,-MP	DEBARAJ MOHANTY
191	4217/2020 WP(C)/9623/2020	SEFALI SINHA-MP	SAMIR KUMAR MISHRA
192	4218/2020 WP(C)/7661/2020	MANAS RANJAN SAMAL-MP	BUDHADEV ROUSTRAY
193	4219/2020 WP(C)/9624/2020	HEMSAGAR THAKUR-MP	SUBIR PALIT
194	4220/2020 WP(C)/8541/2020	MURALI RAGADA-MP	PRAFULLA CHANDRA DAS
195	4221/2020 WP(C)/9628/2020	KUMUDINI BAG-MP	SUBIR PALIT
196	4222/2020 WP(C)/9629/2020	DILESWAR AGRAWALLA-MP	BIBEKANANDA BHUYAN
197	4223/2020 WP(C)/9631/2020	PRITPAL SINGH-MP	SUBIR PALIT
198	4224/2020 WP(C)/9635/2020	SAILABALA SETHI-MP	PRAFULLA KUMAR RATH
199	4225/2020 WP(C)/9640/2020	SATYAJIT BEURA-MP	SMRUTI RANJAN MOHAPATRA
200	4226/2020 WP(C)/9642/2020	RASHMI KANTA KARJEE-MP	BISWABIHARI MOHANTY
201	4227/2020 WP(C)/9647/2020	MEETU PRADHAN @ MITU PRADHAN-MP	RAJESH KUMAR MAHAPATRA
202	4228/2020 WP(C)/9653/2020	SATYANANDA DASH-MP	DEEPALI MAHAPATRA
203	4229/2020 WP(C)/9657/2020	SUJIT KUMAR MISHRA-MP	DEEPALI MAHAPATRA
204	4230/2020 WP(C)/9658/2020	BASANTA KUMAR PARIDA-MP	JAYDEEP PAL
205	4231/2020 WP(C)/9659/2020	BANAMALI SATAPATHY-MP	DEEPALI MAHAPATRA
206	4232/2020 WP(C)/9658/2020	BASANTA KUMAR PARIDA-MP	JAYDEEP PAL
207	229/2020 BLAPL/3926/2018	PREMANANDA MOHAPATRA-MP	
208	230/2020 BLAPL/3926/2018	PREMANANDA MOHAPATRA-MP	
209	366/2020 ABLAPL/19342/2019	DILLIP KUMAR PATTNAIK-MP	
210	367/2020 ABLAPL/666/2020	JAYADEB DASH-MP	
211	368/2020 ABLAPL/10582/2019	MRUTYUNJAY NAYAK-MP	
212	369/2020 ABLAPL/12621/2019	HADIA SAHOO-MP	ASHOK KUMAR BEHERA
213	370/2020 ABLAPL/15868/2018	BIKRAMJIT MANGARAJ@BIKRAMJIT SINGH MANGARAJ-MP	
214	371/2020 ABLAPL/19193/2019	PAPI @ RAJENDRA KUMAR SWAIN-MP	
215	372/2020	MUNA@MANOJ SAMAL-MP	

216	ABLAPL/18763/2019 373/2020	SARADA@BABAJI SAHOO-MP	
217	ABLAPL/7478/2017 464/2020	ABDUL RAHIM-MP	
218	CRLA/796/2019 4114/2020	JYOTI RANJAN PANDA-MP	
219	WP(C)/3203/2020 4145/2020	PICHIKI SRINIVAS RAO-MP	
220	WP(C)/4760/2020 4178/2020	DR.ADITYA KESHARI MISHRA-MP	
221	WP(C)/18744/2019 4215/2020	SUBHASHREE SAHOO-MP	SAMIR KUMAR MISHRA
	WP(C)/6598/2016		